2594

Motion re

#### THE REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL, 1967

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Representation of the People (Amendment) Bill, 1967, as passed by Lok Sabha at its sitting held on the 5th April, 1967."

I lay the Bill on the Table.

#### MOTION *RE* FOOD SITUATION contd.

SHRI V. V. RAMASWAMY (Madras): Mr. Vice-Chairman, the Chief Ministers of all the States are going to meet at Delhi in two days. This meeting has been convened by the Government of India to discuss various problem<sub>s</sub> particularly Centre-State relations and the food problem. So the Food Minister has brought this motion to discuss the food situation. This is with a view to obtaining the •considered opinion of the House so as to help the Government to formulate their proposals for discussion with the Chief Ministers and their Food Ministers. An amendment has been moved by this side of the House which has suggested various helpful points and -which deserve serious consideration and acceptance by the Government. All this shows that the gravity of the food problem is borne in mind by all. But during the various speeches made by the Members on either side, it was painful to see that party poll-tics was introduced. I hope a sense of realism will be continued.

The main factors to be taken into account are, (1) the shortage in production, and (2) the soaring prices from the consumers' point of view. Both are related to each other. If there is supply equal to demand, the price will not rise but will gradually decline as fresh supply Is pumped in.

So in order to keep up the supply, there must be production and more production. If there is shortage, we cannot allow our people to starve and so we have to import from helpful sources. It should be remembered also that during the pre-independence era, our country was importing rice from Burma, Thailand and even Karachi (Sind). Those sources are now closed but we have failed to raise the production of foodgrains in spite of huge plans and projects. The question is, why have we failed? The blame, rather the excuse is placed upon the failure of rains and continued droughts-that is on nature. But has the man done his best? The farmer, the producer, in spite of various handicaps, has been struggling to till and produce as much as possible. So he cannot be blamed. With whatever irrigation facility that was available, with his drying well, the farmer has been clinging on to his traditional and respected service. But what are the factors that stand in the way of increased production? During the closing period of the last World War, statutory rationing was in force throughout the then composite Madras State. The demand was met by Imports from Burma and other places to meet the shortfalls in the State production. The Government took the responsibility of feeding the people with rice, both urban and rural. The people in the rural parts who used to take millets, began to change over to rice and neglect the growing of their foodgrains. "When the Government is there to give us rice why should the farmer be worried about paddy which did not fetch a favourable price and hence switched r>ver to grow cash crops, such as chillies and groundnuts which fetch[Shri V. V. Ramaswamy.] ed high prices. So the deficit not only in the produce of rice but also in millets began to increase.

Again in 'our independence days we see emphasis has been rather more upon industrial developments. A considerable number of textile mills and sugar miAs, both in the private and in the cooperative sec:or have sprung up. Cotton is in great demand and the agriculturists are prone to devote upon growing cotton. The starting of sugar mills has made the growing of canes very attractive. The procurement price of paddy is not commensurate with all the costs incurred by the agriculturist and also he is worried very much With the procurement levy, etc. So the traditional paddy fields have been turned in cane fields and banana gardens. Thus the paddy acreage is slowly decreased and hence the fall in rice production.

Another factor is, various industrial housing colonies have sprung upwhere?---in the paddy fields. The farmer who feels that he is not allowed to hold ont to feed himself and his every-growing family, demanding various modern amenities, considers it prudent to sell away his paddy fields at very attractive sums and invest the same in buildings in the urban areas, which give good dividends and also provide avenues for modern life. Thus the rice-producing acreage is also gradually decreased. To make up for this new lands are to be reclaimed and made arable with irrigation facilities. It is true that rains have failed. If rains fail, the plough will not work. Yet have we used what meagre rain we get, to the fullest advantage possible? The great perennial rivers of Andhra are not used fully. It seems that only less than 10 per cent, of the water is used and the rest falls into the sea. If some water is given to Madras, the thirst of Madras city can be quenched and further utilised for irrigational purposes. The rivers of Kerala can be harnessed to the combined advantage of both Kerala and Madras for

generating electricity and irrigation facilities. These factors should be borne in mind when proposals for agricultural development are considered.

Given the irrigation facility  $th_e$  farmer is anxious and ready to strain every nerve to increase the production and thus feed the people. He must get all other hslp, in time, and when asked for, without difficulties. Farm manure and green manure have been neglected and forgotten. Chemical fertilises are in increased demand. If we fail to help him in this way, he will turn to other avenues. However the most important factor is the price. The procurement price must be so fixed as it may help the paddy grower to stick on to the production of food-grains, without turning to cash crops.

With regard to the Zonal system, Sir, I like to say that the working of the Southern rice zone was, to all practical purposes, good in itself. The present Single State Zone has brought about very many complications. Of the four States in the Southern zone, Kerala is chronically deficit, while Madras and Mysore are bordering on the verge of self-sufficiency. Now this precarious is affected more often self-sufficiency than not by the vagaries of nature. Andhra Pradesh is by far the biggest surplus State and is in a position to spare 6 to 8 lakh tonnes of rice. Free flow of rice from Andhra to Kerala will, in the first instance. eliminate completely the tendency to smuggle rice from Madras and Mysore to Kerala, thus i arresting the upward tendency of the [ market in these States except, natu- rally Of course in the ini- { Andhra. tial stages the price in Andhra may; rise, but within a fortnight everything j will settle down to normality.

To overcome the present difficult food position in our State, the only best solution would be to revive the Southern rice zone without any restriction on movement and price. Sir, I now turn to pulses, to gram and 2597

gram da!. Bengal gram is consumed in our State very much more than in any other State. But Madras State is not at all producing Bengal gram and hence its entire requirements have to be met by imports from surplus states, such as Haryana, Punjab, Rajasthan, etc., the major source of supply being Haryana, Punjab and Rajasthan. But for the last two years the surplus State Governments have banned the free movement of gram and its products, resorting to procurement themselves. The gram and gram dal thus procured were sold through co-operatives to deficit State Governments. The surplus States procured the gram at Rs. 50 and Rs. 55 per quintal, which were sold to deficit States at Rs. 65 thus making a profit of not less than Rs. 10 per quintal. There was also 'inordinate delay in the process of procurement by the surplus States, and after that procurement, the gram was sold to the deficit States, in which process also there was further delay. Then came the problem of transportation. Now all these processes involved a delay of not less than five to six months. By this time the sufferings of the consumers in the deficit areas became very acute. Unavailability of gram and gram dal became widespread, and in remote areas it came to be an article which could not be had at all. Again, gram and gram dal are consumed in our State more than any other pulses, and hence nonavailability and, as a result thereof, the high price of gram and gram dal affected the prices of other pulses like red gram, black gram and green gram. Madras State is not self-sufficient in all these pulses and the deficiency is round about 75 to 80 per cent in these pulses. Hence the prices in our State of red gram, black gram and green gram are dependent on the prices ruling in the surplus areas. Already our State is groaning under the high price of red gram, black gram and green gram as a result of failure of crops, which is aggravated by unavailability of gram and gram dal, which imported from northern are to be

States, and the imports of which will help to stabilise the prices of other grams in our State. In these circumstances, lifting of the ban on the movement of gram and gram dal from the surplus States, and resort to free movement will have a great salutary effect and may go a long way to bring down the prices of other pulses. April and May is the new crop season for Bengal gram in Punjab, Haryana and Rajasthan areas where the crop is good, and it is the time for lifting all sorts of restrictions over price and movement of the commodities. It is said that at the maximum all-India level a total of nearly five million tonnes of foodgrains has been procured and that there is the import of 2 to 3 million tonnes. This will have to be done; the present level will have to be maintained. It should be the responsibility of the Centre to supply to the deficit States and Union territories. The imported grains should be stocked in the deficit States only. With new irrigational facilities, and enough supply of fertilizers to be supplied on guaranteed agreement so that the farmer will give at least 50 per "cent of his increased produce, we can gradually increase the production and correspondingly decrease our dependence on foreign States for food in the course of the next four or five years. In the end may I quote three couplets from our saint Thiruvalluvar for the benefit of the House though it is in Tamil?

- "Vinninru Poippin Virineer Viyanu'akathu Ool Ninru Oodarrum Pasi.
- Erin. Oozha ar Oozhavar Pooya-lennum Vari Valankkonrik-ka.
- Oozhuvar Oolakattarku Ani Antarrathu Ezhuvarai Ellam Poroottu"

This is to emphasise the importance of agriculture and the importance of the farmer.

Thank you, Sir.

श्रीमती पुष्पावेन जनादंनराय महेतः (गुजरात): सम्माननीय उपसभाष्यक्ष महोदय, भारत की ग्रन्न समस्या बईं। विकट है। ग्रन्न का कर उत्पादन होने से राष्ट्र की परिस्थिति चिन्ताजनक हो। रही। है, प्रजा की। परेणानी ग्रोर कठिताइयां भी दढ़ रही। हैं।

भारत में हर तीसरे साल ग्रकाल होता है। इन परिस्थिति के कारण अन्न उत्पादन प्रति वर्ष कम होता है अपेर एक वर्ष की कमी का दूसरे वर्ष पर अतर होता है। इन 'विशस सर्विल' के चालू रहने से राष्ट्र का जीवन और ग्रार्थिक प्रश्न जटिन हो रहे है।

समाज जीवन संग्राम रट्रगिल फार एग्जिस्टेंन का सामना कर रहा है। के द्रीय गवांमें 2 ग्रांर राज्य अपनी शक्ति ग्रौर साधन से सहायता कर रहे हैं। इस सहायता के उपरान्त स्वैच्छिक संस्थायों श्रौर व्यक्तियां की भी सहार् मूति श्रौर सहायता इस कोउन काल में प्रजा के जीवन में सहारा दे रही है। में यहां से स्वैच्छिक संख्यायों ग्रांर व्यक्तियों को धन्यवाद देवी हूं।

जो चर्चा अल्ग समस्या पर चलती है, उसी से यह स्पष्ट होता है कि राष्ट्र के अल्ग उत्पादन आरेर व्यथ में संतुत्तन नहीं है, जो डेफिसिट रहता है और एक चिन्ता का प्रश्न है। राष्ट्र की आवश्यकता बहुत है। अंदाजी उत्पादन 90 से 95 मिलिथन टन है, किन्तु बास्तव में 20 से 72 मिलियन टन उत्पादन होता है। उसी से जानकारी होती है कि हमारा डेफिसिट बहुत है, राष्ट्र को भरभेट अल्ग देना कठिन है।

चर्चा में एक सुर निकला कि पहले अन्न के लिए भारत में चिन्ता नहीं थी। तो अन्न कहां चला गया? उत्पादन कम कथों हो रहा है क्रोर क्या कारण है कि दिन-प्रति-दिन प्रजा की परेशानी अन्न के लिए बढ़ रही है? देश परदेश से अन्न आयात करना पड़ता है।

स्टेटिस्टिक्स बताते है कि जमीन की कमीं नहीं, तो ग्रन्न क्यों नहीं पैक्षा होता है ?

उपसभापति जी, मैं एक बात कहना चाहती हूं कि ग्रन्न उत्पादन में क्या कमियां है। कृषिकार श्रम करते हैं, राज्य सरकार सहाबता दे रही है ग्रीर निष्णात लोगों की सलाह-सूचना मिलती है, तो ग्रन्न क्यों कम पैश होता है। सबसे पहला यह प्रश्न है कि वर्षा की ग्रनियमितता हमारे लिए खतरनाक है। पानी नहीं, बिना पानी खेरी नहीं, बिना खेती ग्रन्न नहीं। यह भी ऐसी कठिनाई है, जिसको हल करना कठिन है। कुदरत पानी न दे, तो मनुष्य की शक्ति का माप है। कुदरत कोपावमान होती है, तब मनुष्य लाचार बन के श्वनी मर्यादित शक्ति का माप समझ लेता है, किन्तु मर्युष्य प्रयत्न सब कठिनाइयों को कम करने में सहायक होता है।

अन्त की कमी का एक कारण वर्षों की अनियमितता है । दूसरा यह है कि हमारी पापुलेगन बढ़ रही है। ग्राज 50 करोड़ मनुष्यों को ग्रन्न देना है। उनकी भूख संतुष्ट करने की राज्य की जिम्मेदारी है। तीसरा कारण, देहातों के लोग उखोग आरे बंघे के लिए शहर में ग्राने लगे हैं ग्रार व गेहूं चावल इत्यादि खाने की सामग्री मांग रहे है, यह प्रश्न पहले नहीं था या था तो कम था। शहर की बस्ती बढ़ने से ग्रन्न का प्रश्न और कठिन बन रहा है।

सबसे बड़ा प्रश्न तो केंग काप की आमवनी अधिक होने से उनका उत्पादन अधिक होना है। कैंग काप बढ़ने से अन्न का उत्पादन कम होता है। उसका असर अन्न पर होता है। क्या सरकार सोचेगी कि कैंश क्राप का परिमाण इतना न बढ़े कि अन्न उत्पादन कम हो ? यह जटिल प्रश्न है, किन्तु यह समस्या हल करने की प्रथम आवश्यकता है।

जोन -बंदी भी एक कारण है। ग्राज जिन स्टेट में उत्पादन ग्रपनी जरूरियात से ग्रधिक होता है, वे भी जोन-बंदी के कारण अन्त की निकासी पर प्रतिबन्ध रख ी हैं। इनसे दो प्रकार का नुकसान है। एक तो कृषिकारों को दाम कम मिलता है आर भिडिलमैन तो संग्रह कर नदता है, जिन्के पास पूंची है वह सब प्रोफिट ले जाता है अर अन्न का दाम बढ़ जाता है। इसस काला बाजार और चोरी होती है। एक राज्य का अन दूसरे राज्य में चोरी से चला जाता है। उनका दाम जिनकी अतिक ताकत होती है, वे दे सकते हैं. गरीब की यंजाइंग नहीं ठोती है।

Motion re

दूपरा प्रग्न नेजनल फूड वजट नहीं हो सकता है, क्योंकि हर एक राज्य की जोन-बंदी से उत्पादन या स्टाक का अंदाज निकालना कठिन है। इसी से में प्रार्थना करनी हूं कि इस नेजनल काइसिस में जोन-बंदी नाबुद किया जाय ।

हमारी राष्ट्रीय क नतसी बी है कि आज भी हमारे यहां संग्रह करने वाले मोजूद हैं। अन्न का संग्रह करके ग्रधिक दान लेने की जो प्रथा है, इससे बड़ी मुशकिल पैदा होती है। राज्य को इस तरह संग्रह करने वालों को सख्त शिक्षा देती चाहिये।

उपसभाध्यक्ष जी, अन्न का दाम बढ़ता है या कम होता है । ओपन मार्केट में क्या दाम देने की आवश्यकता है, वह समझ में नहीं आता है । इसलिये कातनी डंग से जो ज्यादा दाम ले, उनको सख्त नश्यन का प्रवन्ध्र करना चाहिये ।

कृषिकार खुद श्रम करते हैं, किन्तु समय श्रा गया है कि खेती के सुघार आर उत्पादन पर विचार किया जाय । यहां के किसान मेहनतो है खेती का काम जानते हैं, किन्तु कभी कभी फन्दे में फंस जाते हैं, जिससे उनको नुकसान होता है और राष्ट्र को भी होता है । उनकी मरजी और श्रज्ञानता पर खेनी नहीं छोड़ देनी चाहिये । हरेक तालुका पंचायत की जिम्मेदारी है कि किसानों को सलाह दें । किसान ग्रपनी मनमौजी पर काम करेगा तो राष्ट्र का भविष्य चिंताजन्क हो जायगा । किसानों को ग्रव समझ ने का समय ग्राया है फि खेती राष्ट्र का प्राण प्रज्ञ है। उनको खेती को सुधारना, उत्पादन ऊधिक करना ग्रांर खेती का विकास करना जरूरी है।

किसानों की परिस्थिति भी चिंता का विषय हैं। जब तक हम उद्योग की तरह खेती का प्रश्न हल नहीं करेंगे, तब तक किसान अपनी सुझसे काम करते रहेंगे। उनकी समस्या को राष्ट्रीय स्वरूप देना चाहिये।

माननीय उपसभाष्यक्ष जी खेती सुधारने के लिये उतम सीड्से खेती के इम्प्लीमेन्ट्स ग्रीर लोन्स की जरूरत होती है ग्रीर जहां तक लोन नहीं दिया जायेगा ग्रीर जल्दी से जल्दी नहीं दिया जायेगा वहा तक खेती के सुधार का मुल्यांकन कम रहेगा।

झाज किउान जागृत है। जागृत किसान मेहनत कर रहे हैं, उत्पादन बढ़ा रहे हैं किन्त उनकी समस्या यह है कि :

लोन समय पर नहीं मिलता ।

सीड्स वोने के समय के बाद मिलते हैं।

कुवां वगेरा के लिये लोन के प्रक्ष और विधियां इतनी लंबी होती हैं कि उनको लोन पाने में समय और साधन की बरबादी होती है।

ग्रन्न का उचित दाम मिलता नहीं ।

जहां इरीगेशन है वहां पानी का कन्ट्रोल पी० डब्ल्० डी० के पास होने के कारएा खेतों में पानी मिलने में समय व्यतीत होता ह, इससे फसल को नुकसान होती है। तालुका पंचायतों को इरीगेशन का काम सुपुर्द करना चाहिये।

राष्ट्र में ग्रन्न उत्पादन बढ़ाने के लिये बड़ी ब्रौर छोटी इरीगेशन योजना का कार्य शीघ्रता से उठाना चाहिये। कुवां खोदना वगैरा माद्तर योजनाएं चल रही है किन्तु पानी का संग्रह बडे तौर पर नहीं होने से

## [श्रीमती पृष्पावेन जनावँन राय मेहता]

कुवें का पानी कम होता जा रहा है। पानी कहीं से आता नहीं। सबसाइल पानी के अभाव से पानी कम होता है।

दूसरे, समुद्र किनारे पर के प्रदेशों में जहां ज्यादा कुवें बनवाये हैं वहां की परेशानी यह है कि पानी कम होगे के काररण समुद्र का पानी अंदर घुस रहा है और इससे जमीन विगड़ रही है। इसलिये मैं आपके लक्ष्य पर यह रखना चाहती हूं कि जितनी आवश्यकता लिफ्ट इरिगेशन की है उससे अधिक आवश्य कता बड़े प्रोजेक्ट की भी है। माननीय सदस्य श्री चौरड़िया ने कहा कि हरेक खोत पर कुंवा होना चाहिये। मैं भी उस विचार से सहमत हूं किन्तु गुजरात का हमारा यह अनुभव है कि कुवां पर मशीन ज्यादा लगाने के वाद पानी खींच लेते हैं तो कुंवा खाली हो जाता है। इसलिये पानी का प्रबंध आवश्यक है।

उपसभाष्यक्ष जी, पानी का प्रश्न गजरात का प्राण प्रश्न है। आज पानी की इतनी परेशानी है कि पीने का पानी भी नहीं मिलता है। इसलिये नर्मदा प्रोजेवट का कार्यं शोझ ही शरू करना चाहिये। जो पानी समद्र में जा रहां है उसकी कोई उपयोगिता नहीं। मैं आपसे एक निवेदन करता चाहती हं कि नर्मदा योजना होने के बाद कितनी खेती बढेगी वास्तव में 65 लाख कछ एकड मध्य प्रदेश में बढ़ेगी। बीसों लाख एकड गजरात में बढेगी 10,000 एकड महाराष्ट्र में आर 1 लाख एकड़ राजस्थान में बढेगी, इसलिये कुल 111 लाख एकड़ में वानी से ज्यादा झन्न उत्पन्न होने वाला है। राष्ट्र का विकास अन्न स्वावलंबन ग्रीर आजीवन का प्रश्न समझ कर यह योजना राष्ट्रीय हित को लक्ष्य पर लेकर शरू करनी चाहिये। स्माल इरिगेशन की भी उतनी ही आवस्यकता है ।

मनुष्यों की परेशाली और अन्त उत्पादन वगैरह की जो चर्चा हुई, उसमें हमारे प्रोडक्टिव्ह कैट्ल पर ध्यान नहीं दिया गया । पशुओं की भी चिंताजनक परिस्थिति है । पशुधन का नाश हो रहा है । फौडर की कमी है स्रौर कौनसेन्टेट्स भी पूरे परिणाम में हम नहीं दे सकते हैं । इसी से पशु मर रहे हैं। उपसभाध्यक्ष जी, हम अन्न की समस्या हल करते हुए पशुस्रों के प्रश्न पर अपना लक्ष्य केन्द्रित नहीं कर सके हैं । हमारे भारत में जहां भगवान कृष्ण पशु पालक थे, जहां गोकुल था, वहां त्राज परदेश से मिल्क पाउडर मंगाना पड़ता है। मुझे दुःख है कि विदेश से पाउडर मंगाकर हम बच्चों को पिलाते हैं और हम शौक से टोन्ड मिल्क पीते हैं।

हमारी नीति अन्न के बाद पोषण के मुख्य उद्योग पशुपालन के संबन्ध में स्पष्ट नहीं है। बहुत सी योजनाएं हैं, किन्तु पशुपालकों और पशुओं के संबन्ध में कोई नीति नहीं है। ग्रास लैन्ड्स, रिजवें ग्रास लैन्ड का ग्रास बैंक वगैरह की योजनाएं हैं, किन्तु व्यापक नहीं हैं, अमली नहीं हैं। मुझे चिंता है, इस परिस्थिति का अगर शीझ ही मुकाबला नहीं होगा, तो हमारे देश में पशु रहने वाले नहीं हैं। दूध, मक्खन और घी पुराने जमाने की वात हो जायेगी।

मेरी प्रार्थना है कि पशुग्रों का सुधार और दूध का उत्पादन और पशुपालन के अन्य प्रश्नों को हल करने के लिये केन्द्र और राज्यों में अलग डिपार्टमेन्ट या मिनिस्ट्री जरूरत के अनुसार होनी चाहिये।

आपके समक्ष में प्रार्थना करती हूं कि गुजरात का तृतीयांश भाग में "ड्राट" की परिस्थिति है। ओड़ा इरिगेशन और लिफ्ट इरिगेशन से उत्पन्न हुआ था लेकिन वर्षा और तूफान कुछ दिन पहले होने से उनको नुकसान हुआ है और कठिनाई बढ़ गई । किसानों और मजदूरों के मुंह से अन्न कुदरत ने छीन लिया है। मैं प्राइम मिनिस्टर को धन्यवाद देती हूं कि उन्होंने इस आपत्ति में सहायता के लिये कुछ धन देने की इच्छा जाहिर की है। मेरा ग्रंतिम निवैदन है कि वर्षा हो जाने से मुश्किल कम नहीं होगी। किसानों कोseeds, loan for implements for their maintenance, for the payment towards the daily wages of labourers. भी देना चाहिये और जिनके बैल ड्राट से मर गये हैं उनको बैल लेने में सहायता देनी चाहिये। जिन स्टेट्स में बैल उपलब्ध न हों उन्हें दूसरे स्टेट्स से खरीद कर किसानों को देने का प्रबन्ध करना चाहिये।

पशुग्रों, ग्रीर खास कर के दूध देने वाले पशुग्रों को, घास या कान्सेन्ट्रेट्स देना चाहिये। जहां तक नया फाडर उत्पन्न न हो वहां तक इनको दिया जाय। वर्षा के प्रारम्भ में दुष्काल ग्रस्त मानव ग्रीर पशु दोनों को श्रधिक सहायता देनी होगी क्योंकि ग्रशक्त होने के कारण पानी का सामना करना पढ़ता है ।

यन्न का प्रश्न राज्य सरकारें और केन्द्रीय सरकार हल करते हैं। परन्तु मेरी प्रार्थना जनता को भी है कि "ग्रन्न बचाय्रो", "सेव फूड" की घोषणा करनी चाहिये। स्वयं श्री लालबहादुर शास्त्री ने घोषणा की थी कि ग्रन्न स्वावलम्बन आवश्यक है, हफ्ता में एक समय का भोजन त्याग करने और ग्रन्न उत्पादन बढ़ाने की घोषणा पर फिर से ग्रमल करने की मेरी प्रार्थना है। घर घर में यह नारा घोषित होना चाहिये कि ग्रन्न बचाओ।

राष्ट्रीय, सामाजिक ग्रौर कोई भी क्षेत्र में कार्य करने वाली संस्थाग्रों ग्रौर व्यक्तियों से मेरी प्रार्थना है कि वे ग्रन्न स्वावलम्बन का प्रचार ग्रौर प्रसार करें।

उपसभाध्यक्ष जी, लैन्ड रिफार्म्स, खेत की सीलिंग, इकानामिक होल्डिंग कितनी चाहिये, यह एक बड़ा गहरा प्रश्न है । आज देहातों में दिल से किसान काम कर रहे हैं लेकिन जो कठिनाइयां उनको भोगनी पड़ती हैं, उनको जल्द से जल्द हल करने के लिये खैन्ड रिफार्म्स पर बहत ध्यान देना चाहिये । आज हर एक राज्य में हर एक डिसट्रिक्ट में सीलिंग अलग अलग है। जहां इरीगेशन की सुविधा है वहां कम सीलिंग हो तब भी काम चलेगा मगर जहां सुविधा नहीं है वहां एक समय की फसल से किसानों को काम चलाना होता है। अगर हम सोचते हैं कि हमें अन्न की समस्या हल करनी है तो हमें जोनबंदी वगैरह नाबुद करनी चाहिये।

Food Situation

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): I have still got a list of large number of Members who want to participate in this debate. May, I therefore, request hon. Members to limit their remarks to ten minutes? Mr. Jagat Narain.

श्री जगत नारायण (हरियाना) : वाइस चेयरमैन महोदय, 4 तारीख को पालियामें ही अफेयसं की तरफ से एक डाक्य-मेंटी विज्ञान भवन में दिखाई गई थी। उस डाक्यमेंट्री में बिहार और यू० पी० की खुशहाली के मुताल्लिक तस्वीरें थीं। में बाब जगजीवन राम जी से बडे ग्रदब से कहना चाहता हूं कि उन्होंने वह डाक्य्मेंट्री णायद देखी नहीं होगी, सगर उनको वैसे ही बिहार की सारी हालत सालम है, मगर जिन जिन लोगों ने वह डाक्यमेंट्री देखी थी, जिस कतार में मैं बैठा था वहां कुछ लेडीज बैठी हुई थीं, वह सब उस डाक्य्मेंडी को देख कर आंखों में आंसू वहा रही थीं। मेरा पोता जो पांचवी जमात में पढता है. बह छड़ियों में यहां आया हुआ है और वह मझसे तीन दिन से बराबर यह सवाल पूछता है कि बाबुजी, हमें यह बत हो कि विहार और य० पी० में जो छोटे छोटे बच्चे हैं मेरी तरह क्या वे चार चार, पांच पांच दिन से भूखे हैं। तो मैं यह बताना चाहता हं कि यह डावयमेटी जो पालियामेंट्री अफेवर्स की तरफ से दिखाई गई थी, उसमें ऐसी चीजें थीं जिनका झौरतों ग्रीर वच्चों श्रीर जिन्होंने उसको देखा था. उनके दिमाग पर ग्रसर था। तो मैं सम्झता हं कि इतनी फुड की समस्या हो भ्रीर इसी

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## [श्री जगत नारायण]

समस्या की वजह से ही ग्राज कांग्रेस के हाथों से ताकत दो तिहाई निकल गई हो, तो यह एक ऐसी सीरियस चीज है जिनकी तरफ फूड मिनिस्ट्री ग्रौर फूड मिनिस्टर साहब को पूरा ध्यान देना चाहिये ।

मैं बडे ग्रदब से मिनिस्टर साहब से पुछना चाहता हं कि दूसरी जंग से पहले हिन्दस्तान में यन ज की कमी नहें थी, इंगलिस्तान में हमारा ग्रनाज जाता था, ग्रंधेज यहां से बाहर ग्रन रज भेजता था ग्रीर उस वक्त यहां पर न कोई टगववेन थे, न फटिलाइजर्स थे और न कोई ग्रीर तरह की सहलियतें थीं। हमारे ग्रादमी खेतों में कल्म करते थे ग्रीर इतना ग्रनाज पैदा करते थे कि वह सारे भारतवर्ष के लिये कफी होता था और वाहर के मल्कों को भी एक्सपोर्ट होताथा। तो क्या वजह है कि स्नाज वही घरती है, उससे ज्यादा ग्राज ग्राप विजली दे रहे हैं, टबबवैत लगा रहे हैं, नये इम्प्लीमेंटेस दे रहे हैं, फटिलाजर्स दे रहे हैं, फिर भी झाज हम ये सारी बातें होते हवे दूसरे देशों के मोहताज हैं ग्रीर ग्राज दनरे देशों में हमारी एक बैगर की इनेज हो गई है। मैं यह समझता हं कि किसी जगह कोई गलती है । आज यह एक हमारे बडे प्राने जो कांग्रेन के नेता हैं, जिन्होंने बड़ी देण सेवा की है ग्रीर जन कायों में आगे आने वाले नेता हैं, इनके हाथों में फड का मामला आया है तो यह जानने की कोशिज करें कि दूसरी जंग से पहले यही जमीन थी, यही पानी था, नये इम्प्लीमेंट नहीं थे, टयबबैल नहीं थे, फटिलाजर्स नहीं थे, अपने घरों में लोग खाद पैदा करते थे, फिर भी उपज इतनी होती थी कि सारे हिन्दुस्तान के लिये काफी होती थी और बाहर के देशों को भी हम भेज सकते थे, तो क्या वजह है कि ग्राज हम र्सरे देशों के मोहताज हो गये हैं। फिर

उस वक्त कोई फैमिली प्लानिंग नहीं थी, कोई इस किस्म की बात नहीं थी, थोड़े बच्चे पैदा करो, ऐसी कोई बात नहीं थी, हर घर में पांच सात बच्चे होते थे, तो क्या वजह है कि उस वक्त हम इतना ग्रनाज पैदा करते थे कि बाहर के देशों को भेज सकते थे ग्रौर वह ग्रपने लिये भी काफी होता था, लेकिन ग्रब हम ग्रपना ही पेट नहीं भर पाते हैं। तो इसमें कहां फाल्ट है, इसको जानने की ग्राप कोशिश करे ।

दूसरे मैं उनकी खिदमत में यह झर्ज करना चाहता हं कि जो फ़ैक्ट्स ऐंड फीगर्स वे सप्लाई करते हैं, उसके मताबिक ऐवरेज 8 करोड टल हम अनाज पैदा करते हैं। कभी उससे कम, कभी उससे ज्यादा, मगर एवरेज 6 साल का 8 करोड़ टन निकलता है। एक टन में एक हजार किलो होते हैं ग्रीर ग्राप उसको जरब दे लें, तो ग्राधा किलो फी ग्रादमी को ग्रगर ग्राप दें, चाहे वह बच्चा हो, चाहे वह ग्रस्पताल में बीमार हो, चाहे वह बढ़ा हो, तो यह आधा किलो 43 करोड़ म्रादमियों के लिए हर रोज काफी है। फिर क्या वजह है कि इतना अनाज हम पैदा करें फिर भी हमारा देश भूखा रहे और स्नाज हालत यह है कि विहार ग्रौर य० पो० में लोग तीन तीन दिन के बाद खाना हासिल करते हैं । यह उस डाक्यमेंटी में दिखाया गया था कि किस तरह से मारटाडी ग्रोर दूसरी सोसाइटियां वहां पर लोगों की मदद कर रही हैं। तो मैं बडें ग्रदव के साथ बाब जी की खिदमत में झर्ज करूंगा कि यह जो हमारी एवरेज उपज 8 करोड टन की है, इसको ग्रगर वे किलो में जरब करें तो वे देखेंगे कि ग्रगर वे बाधा किलो पर हेड पर डे दें तो भी यह 43 करोड ग्रादमियों के लिये काफी है जब कि ग्राप यू० पी० में सिर्फ डेढ़ या पौने दो किलो एक आदमी को एक हफ्ते के लिये देते हैं। जब स्राधा किलो देकर के 43 करोड आदमियों के लिये यह काफी है, तो इसमें कहां

इसलिये उस वक्त गवर्नमेंट को दस रुपये मन गंदम खरीदना पड़ा था। यह मैं 1955 की बात बता रहा हूं। 1947 से लेकर 1955 तक जो गंदम के भाव थे वे दस रुपये मन थे। मगर 1955 के बाद गंदुम की यह हालत हो गई है कि हमारे यहां प्रमृतसर ग्रीर जालंघर में, जो कि श्रनाज के घर हैं, वहां हमने केन्द्रीय सरकार के फूड कार्पोरेशन को 56 रु० विंवटल के हिसाब से गंदम दिया था, लेकिन ग्राज वह हमको 132 रु० विंवटल के हिसाब से खाना पड़ रहा है। हालांकि पंजाब हिन्दु-स्तान का ग्रनरी है ग्रीर सबसे ज्यादा वह हिन्दुस्तान को ग्रनाज मुहैया करता है, फिर भी ग्राज बहां पर यह हालत है।

मैं बाब जी की नोटिस में एक बात यह लाना चाहता हूं कि बहुत सा गंदम स्टोरों में पड़ा हुम्रा सड़ जाता है। मैं उनको एक हकीकत बयान कर रहा हं। पिछले अक्तूबर में पंजाब में जो गंदम सप्लाई किया गया था. मैं यह नहीं कह सकता कि वह सेंटर ने सप्लाई किया था या पंजाब गवर्नमेंट ने सप्लाई किया था, लेकिन यह मैं कह सकता हं कि वह दो साल पूराना था। एक तरफ तो हिन्दूस्तान में फाकाकशी हो रही है ग्रौर लोगों को गंदम नहीं मिल रहा है और दूसरी तरफ जो हम को पिछले अक्तूबर में गंदम सप्लाई किया गया, वह दो साल का पूराना था। इसको ग्राप वेरि-फाई कर सकते हैं पंजाब गवर्नमेंट से । उसमें कीडे थे, वह बहत खराब था ग्रौर पंजाब गवर्नमेंट की नोटिस में भी यह मामला लाया गया कि यह ग्राप क्या सप्लाई कर रहे हैं। इससे ग्रन्दाजा होता है कि हमारी प्रोक्योरमेंट की स्कीम भी गलत है ग्रौर हमारी जो डिस्ट्रि-ब्यूशन की स्कीम है वह भी गलत है। नहीं मालुम किस तरह से हमारी सरकार डिस्ट्रि-ब्यूशन करती है ग्रीर किस तरह से प्रोक्योरमेंट करने की कोशिश करती है। तो मैं बड़े ग्रदब के साथ ग्रजं करूंगा कि वजीर साहक इस मामले की तह में जाने को कोशिश करें। मेरी यह अपनी राय है कि हिन्दुस्तान में ग्रनाज की कमी नहीं है । ग्रगर हम पूरी तरह

गलती है, क्या वजह है कि म्राज लोगों को मनाज खाने को नहीं मिल रहा है क्या फाका-कशी हो रही है। यह झांकड़ें झापके मुहैया किये हुए हैं। इसलिये मैं बड़े ग्रदब के साथ इन से ग्रर्ज करूंगा कि इसके मुताल्लिक वे जरूर जवाब दें झौर यह बतायें कि म्राया यह म्रांकड़ें गलत हैं और 80 मिलियन हम पैदा ही नहीं करते हैं या क्याबात है। यहां पर यह सवाल पूछा गया था कि क्या ग्रापके ग्रांकड़ें गलत हैं तो स्टेट मिनिस्टर साहब ने कहा था कि ये ग्रांकडें बिल्कूल ठीक हैं। ग्रगर ठीक हैं तो फिर क्या वजह है कि जो हम इतना पैदा करते हैं वह हमारे देश के लिये काफी क्यों नहीं है। यह निहायत जरूरी चीज है ग्रीर मैं चाहंगा कि वे इसकी छानबीन करें कि क्या वजह है? जो हमको हर साल पैमफ्लेट फुड के मताल्लिक दिये जाते हैं, उनमें एक बात वाजह तौर पर लिखी रहती है कि हम प्रोक्योरमेंट नहीं कर सकते श्रीर स्टेंट्स वाले प्रोक्योरमेंट नहीं करते हैं। आखिर इसमें कसर स्टेट गवर्नमेंट्स का है, या सेंट्रल गवर्नमेंट्स का है, या किसका है। प्रोक्योरमेंट करने का जो काम है वह ग्राम लोगों का नहीं है। ग्रापको यह कोणिश करनी चाहिये कि प्रोक्योरमेंट किया जाय । इस तरीके से प्रोक्योरमेंट नहीं होगा ।

मैं तो इस हाउस में पहले भी कह चुका हूं और मैंने जनरल एलेक्शन्स के मौके पर भी अर्ज किया था कि हम समझ नहीं पाते हैं कि आज क्या बात-हो गई है। जब देश आजाद हुआ था और जब हम उस पंजाब से आप थे जो आज पाकिस्तान में है और जब हम पहुंचे थे दिल्ली में या जालंधर में तो उस वक्त दस रुपया मन गंदम बिकता था। और जब में सच्चर साहब की भिनिस्ट्री में था 1955 में, तो उस वक्त हालत यह हो गई थी कि गंदम का भाव नौ रुपये मन हो गया था और सरकार का यह खयाल होने लगा था कि कहीं लोग कैश काप्स के लिये न दौड़ पहें और गन्ना बगैरह न बीजना श्रूरू कर दें।

# 2611 Motion re

## [श्री जगत नारायण]

प्रोक्योरमेंट करें, ग्रगर हम ग्रच्छी तरह से किसानों की मदद करें, अगर हम अनाज को चुहों से बचाने की कोशिश करें ग्रीर ग्रच्छे गोदामों में उसको रख तो हमको ग्रनाज की कमी नहीं होगी। ग्राज भी हमको बाहर से अनाज मंगाने की बहत थोड़ी जरूरत पड़ती है । इसलिए जो हमारे आज आंकडे हैं उनके मुताबिक में समझता हं कि हम जितना अनाज यहां पैदा करते हैं उसमें ही हमारे वजीर साहब ग्रपने ग्रापको ग्रात्मनिर्भर बनाने की कोशिश करें। मैं यह राय रखता हं कि जो पी ० एल ० 4 80 लेने की कोशिश की है यह एक गलत कोशिश की है। इससे हमारे लोगों में जो उत्साह था अन्न पैदा करने का, जो इनीसिएटिव था वह सारा इनीसिएटिव खत्म करके रख दिया है । इसलिए खत्म करके रख दिया है कि गवर्नमेंट समझती है कि रुपी पेमेंट है, पैसा देना नहीं पड़ेगा गन्दम आ जायेगी तो हम प्राइसेज को ठीक कर लेंगे। (समय की घंटी) जी मैं एक मिनट में खत्म कर दूंगा । मैं यह कह रहा था कि जो सिस्टम है पी० एल० 480 का इसको खत्म कर दिया जाय । मैं किसी और विचार से नहीं कि अमरीका का है, इसलिए अमरीका का दवाव आता है इस बात से नहीं, मैं दूसरे नुक्ते निगाह से कह रहा हं कि इसको म्रापको बन्द करना हो चाहिए। जब तक आप पी० एल० 480 लेना बन्द नहीं करेंगे तब तक इस देश के लोगों में किसानों में इनोजिएटिव नहीं आएगा न ही गवर्नमेंट में इनीशिएटिव ग्राएगा ग्रीर न गवर्नमेंट मुस्तैदी से एग्रीकल्चरिस्ट्स की मदद करेंगे और न एग्रोकल्चर की तरफ इतना ध्यान देगी जितना उसे देना चाहिए ।

मैं बड़े ग्रदव से कहूंगा बाबू जगजीवन राम जी से कि जो महकमा उन्होंने लिया है बहुत से मिनिस्टर उसमें फेल हुए हैं ग्रागे सिवाय किदवई साहब के । वे किदवई बनने की कोशिश करें ग्राज जिन्होंने एक बार अन्न की समस्या को हल करके रख दिया था। उनका नाम है कि कोई किदवई मिनिस्टर बना था जिसने फूड की समस्या को हल करके रख दिया था। मैं समझता हूं कि आज उनको यह मौका मिला है। उनसे मैंने दो अर्जे की हैं, उनका पता लगाये और एग्रीकल्चर के महकमे की तरफ अपनी पूरी तवज्जह दें, जिस तरीके से भी कर सकते हैं लोगों की मदद करें और पी ० एल ० 480 से इस देश को निजात दिलाएं---- यही उनकी खिदमत में दरखास्त है ।

food Situation

श्री पंढरोलाथ सोताराम जी पादील (महाराष्ट्र) : उपाध्यक्ष महोदय, देश की खाद्यान्न परिस्थिति पर सदन में इसके पहले भी चर्ची हो चुकी है। देश में खाद्यान्न की कमी गत वर्षों से अनुभव की जा रही है खास करके पिछले दो वर्षों से । किसी भी देश की जनता को पेट भर भोजन ग्रीर सम्मान-पूर्वंक रक्षा—इन दो तत्वों की मूलभूत आवश्यकता रहती है । दूसरा तत्व सर्वश्वा पहले पर निर्भर है । खाद्यान्न की कमी वस्तुतः सब संकटों की जननी है । भारत आज इसी परिस्थिति में पड़ा हुआ है । जब तक हम खाद्यान्न में आत्मनिर्भर नहीं होते देश की स्वाधीनता और गणतन्त्र भारी खतरे से खाली नहीं हैं ।

नतनवं देश के अधिकांश प्रदेश में सूखा पड़ा था और इस वर्ष भी उत्तर प्रदेश तथा विहार में तूखा पड़ा। तब से देश में 'जय कितान' का नारा उद्बीषित किया जा रहा है। इपी प्रकार चार साल पहले हमारे देश पर चाइना ने आकृत्रण विद्या था, तदनन्तर पाकिस्तान ने हम पर हमला किया था। उन दिनों हम लोगों ने 'जन जनन' का नारा लगाया था। नारे हम समय समय पर लगाते हैं। वे हमारे जागृती के संकेत तो जरुर हैं, तथापि केवल जय-वोन का नारा लगाने से समस्था का हल कदापि नहीं होता। उसको मुलझाने के लिये सारे

देशवासियों तया सरकार को मिल कर अपनी मारी शक्ति लगा देना जरूरी होता है। भारत के जवान तथा किसान दोनों ही बडे बहादर हैं। वे दोंनों सदा अपना कांव्य-पालन अपना खन ग्रीर पसीना बहाकर वडी वीरता से करते हैं, तयापि उन्हें जो साज-सामान की मदद लगती है वह सही ढंग से उचित माता में तौर समय पर नहीं मिलती, यह बडे दुख की तात है । जवानों की कठिनाइयां तो मैं नहीं जानता, न में जवान हं और न छ.ज का विषय यद्ध है, मैं एक देहाती किसान होने के कारण यह छात्रत करता हं कि देश में दर्भित का एकमात बड़ा कारण किसानों का दारिद्रय है। हमारे देश की खाद्यान्न उपज संसार के अन्य देशों की तुलना में प्रति हेक्टर औसत प्रदावार की एक चौथाई है। आंकडों का उ रेरा देकर मैं सदन का अधिक समय नहीं लेना चाहता । खाद्यान्न के साथ साथ देश में ग्रन्य बन्त्यों के उत्पादन हेत् शासन ने योजना ग्रायोग का निर्माण किया है, परन्तु आयोग को उतनी सफलता नहीं मिली जितनी कि अपेक्षा की गई थी। अधिक अन्तोत्पादन की समस्या में तो योजना आयोग लगभग ग्रसफल ही रहा है। तीसरी पंचवर्षीय योजना के अन्त तक देश में 10 कोटि टन अनाज के उत्पादन का लक्ष्य था। इसरी योजना के काल में गल्ला माड़े 8 कोटि टन पैदा हुया था तथापि तीसरी में घट कर साढ़े 7 कोटि टन पैदा हुन्ना है। जनफतता का मुख्य कारण है योजना झायोग में कुरक प्रतिनिधियों का ग्रमाव, अव्या-वहारिक योजना तथा ज्ञासकीय दुव्वंवस्था इत्यादि । आज के योजना आयोग की रचना में परिवर्तन होना जरूरी है। ऐवी ही परि-स्थिति प्रसा, सुरतगढ़ तथा अन्य वडे सरकारी ग्रतन्वान केन्द्रों की हैं। इन केन्द्रों पर व्यय करोड़ों रुपए का होता है किन्तू फत 'न' के बराबर मिलता है। उनमें नी ठोन सुपार किया जा सकता है।

संसार के दूसरे देशों में ग्रनेक बडें बडे उद्योग-धन्धे चलते हैं, तथापि ग्रपने देश में एकमात बडा उद्योग कृषि का ही है। हमारा देश कृषि प्रवान है। हमारे यहां के 80 प्रति-शत लोग खती का व्यवसाय करोडों एकड उग्जाऊ भूमि पर करते हैं, परन्तु बड़े दख की वात है कि हम अपनी जनता का निर्वाह अपने देश के अन/ज से नहीं कर सकते । ग्रमरीका से पी० एत० 480 के ग्रन्तगंत तथा ग्रन्थ देशों से भी ग्रनाज मोल लेते हैं। यह वात हमें णोभा नहीं देती ।

ग्राज के खाद्य एवं कृषि मंत्री गरीबी तथा कृषि जीवन के बडे अनमती पुरुष हैं तथा \* राज्य मंत्री भी एक उत्साही यवक कितान हैं। इन दोनों से मुझे बड़ी आशा है कि वे अपने कार्यकाल में कृषि उद्योग में ऋत्तिकारी परि-वर्तन करके देश को जन्म में आत्मनिर्भर करेंगे ।

उपाव्यक्ष महोदय देश की ग्रनाज की उपज को बढाने की दटि से मैं अपने कछ सझाव ग्रापके द्वारा शासन के सामने रखता हं :---

1. खाद्याल की कनी के कारण टेज में संकट-काल घोषित किया जाय।

2. ग्रागामी 5 वर्ष में ग्रात्मनिभरता की योजना बना कर युद्धकाल के समान देश की सारी ताकत लगा कर उसे पुर्ग सफल करना चाहिए ।

3. विदेशी अनाज लेना पूरी तरह से बन्द हो ।

4. नाइलान, देरीलिन, साइकिल, स्कटर, मोटरें इत्यादी के कारखातों में उन वस्तुओं की निर्मित पर कुछ सीमित नियंत्रण लगा कर कृषि यंत्र भी वनने चाहिए ।

5. सिर्फ बर्ग के अनियमित पानी पर निर्मर न रह कर देश में जहा तक सम्भव हो, छोटे छोटे नहर, कुएं कप-नलिका, तालाब, आदि अधिक बनवाएं, ग्रौर उनके द्वारा सिंचाई व्यवस्या करें, खाद, कीटारग-नाशक दवाइयां, बीज.

[श्री पंढरीनाथ सीतारामजी पाटील]

छोटे-छोटेयांत्रिक झौजार की व्यवस्था करें तथा ऋटग इत्यादि की सुविधाएं किसानों को सरलता से जल्द से जल्द उपलब्ध हों।

 त. सरकार किसानों की खड़ें। फमल की बीमा योजना लागू करे।

7. सरकार द्वारा दूध, डेरी, पशु, मुर्गी, मछनी पालन आदि से पूरक खाद्यान्त को अधिक सहायता तथा बढ़ावा मिलना चाहिये ।

 कि तानों से सरकारी ऋग तथा लगान ग्रनाज के रूप में भासन को लेता चाहिये ।

9. हर जाह बनाज के 'कोठार' यानी ब्राबुनिक गोडाउन्स बनाने चाहियें क्योंकि देग के उत्पादन का लगभग एक चौथाई ब्रागज कीड़े, मकौड़े क्रोर चूहे इत्यादी खा जाते हैं।

10. . . .

उपसभाष्यक्ष (श्री महाबीर प्रसाद भागव) : पाटील साहब, 10 इवर भी हों गये ।

श्रो पंडरांनाथ सीतारामजी पार्टील : ...तहसील में एक कृषि विद्यालप और हर जिने में एक कृषि महाविद्यालय खोल कर उनमें जानन ढारा किंतानों के लड़ हों को निःजुल्क आधुनिक कृषि शिक्षा मिलनी चाहिये ।

11. जनाखोरों तथा अधिक मुताफा-खोरों को कड़ी से कड़ी सजा शासन द्वारा मिल गी चाहिये।

12. अताज के वितरग का राष्ट्रीयकरण तुरन्त होना चाहिये । आज अताज के एकर्त्राकरग तथा वितरग में बड़ा दोख] है उनसे कालावाजारी यार वूसखोरी अत्याधेक बढ़ रही है ।

उपस माब्यज्ञ महोदय, ग्रंत में सबसे महत्वपूर्ण बात यह है कि कृषि जत्पादन वस्तग्रों के दाम आज बाजारों में किसानों को उचित नहीं मिलते । उनका मोषण होता है । वह कर्ज के महासागर में डूव रहा है । इनलिये मुख्य बात यह है कि गैर कृषि चीजों को तुलना में कृषि चीजों के उचित मूल्य देने का पूरा बंदो-बस्त सरकार द्वारा होना चाहिये । उससे किसान सुखी होगा । वह घपना प्राप्त धन खेतों में डालकर उत्पादन बढ़ायेगा, यानी निश्चय ही भारत खाद्यान्न में आत्मनिर्भर बनेगा ।

श्री फेo सीo बघेल (मध्य प्रदेश) : उपासमाध्यक्ष महोदय, अन्न सम्रय के सम्बन्ध में लेगों ने बहुत मूल्यवान याँर उपयोगी सूचनाएं दी हैं । मैं दस मिनट के अन्दर ही अपना भाषण समाप्त करने की कोशिश कहुंगा कुछ वातें सुझाव के रूप में रखना चाहता हूं जैसा कि मैं अपने देश की समस्या को समझा हूं ।

सबसे पहली बात जो शासन को याद रखनी चाहिये वह यह 2 कि हमारे देश की समुद्धि भारत की सारी समदि किसानों की समदि के ऊपर निर्भर है ग्रीर हमने यह जो, उसके प्रति एक बडी भारी उपेक्षा को, उसको नेगलेकट किया. उसका ही परिणाम आज हम भोग रहे हैं। मैं यह मानता हं कि इन्डस्ट्रिय-लाइजेशन की बहत ज्यादा जरूरत है लेकिन हमने उत्त प्रपोर्सन को त्याग दिया जिसको हमें राष्ट्रपिता गांधी जी ले बताया था और पांच बनियादी चीजों में जिसमें कि भोजन, कपड़ा,शिक्षा, रक्षा ग्रौर मकान शामिल है उनकी तरक हमने बिल्कूल ध्यान नहीं देकर ग्रौटोगीकरण की तरफ ही ज्यादा ध्यान दिया ग्राज उसी का परिणाम है कि हमारे देश में तरह तरह की वातें देखने को मिल रहीं हैं और हमको जो रिवर्सेज झाज मिल रहे हैं उसका मल कारण में यही मालता हं। ग्राज किसानों को फसलाने के लिये आप

उत्तसे कहते हैं कि तम देश कीरीड की हड़डी हो. कोई कहता है ज्ञन्नदाता ही कोई ''जय किसान'' के नारे लगाते हैं। लेकिन वास्तव में देखा जाय ये सब बातें फुपलाने की ही है, सही हालत को बताते को नहीं हैं। ग्राज का किसान ग्रपनी कमाई के भरोने ग्रपने लडकों को ऊंचे शिक्षा नहीं दे सक रहा है। हालत यह होती जा रही है कि उसकी पैदा की हई चीजों की कीमतें बाजार में बहुत कम भाव पर दो जाती हैं। हमने देखा है कि दुनिया में कोई ऐसा वर्ग नहीं है जो अपनी चीज की कीमत अपने मंह से नहीं मांगता है चैतिन केवल एक बेचारा किसान ही ऐसा है कि जिसके द्वारा उत्पादित वस्तुग्रों की कीमत को व्यापारी या सरकारी कर्मचारी या शासन तय करते हैं। उसको झकमारकर उस निर्धारित कीमत पर देना पडता है। ग्राज जहां जतां किसानों को अपनी चीज देनी पड़ती है वह तो पराने रेटों के मताविक तीन चार गना अधिक कीमत पर वेचता है। लेकिन उसके मकावले में उसकी चरूरत की वस्तुएजैये तम्बाक, कपड़ा, लकड़ी, सपारी, मिट्टो का तेल इत्यादि आठ गते के हिसाब से ज्यादा कीमत पर उसको खरीदनी पड़ती हैं। इस तरह उसकी हालत सूधरी नहीं है। जो लोग कहते हैं अनाज से पैसा किसान को ज्यादा मिलता है वह गलत कहते हैं। वह पैसा तो दलालों ग्रौर मध्तखोरों की जेब में चला जाता है। तकावी वितरण में उसे सरकारी कर्मचारियों और सरकारी दलालों द्वारा लटा जाता है। मेरा सुझाव है कि तकावी का वितरण गांवों के सब लोगों के सामने सरकारी कर्मचारी करें। जब 200 रुग्ये से ऊपर की तकाबी दी जाती है तो जो सरकारी कर्मचारी बांटता है उसमें इल्टाचार करता है, यह हमारा अन्भव है। यह अधिकांश रूप से देखा गया है ।

कितने दुर्भाग्य को बात है कि जिस देश में अस्सी प्रतिशत लोग इयि उद्योग पर जोवित है वहां पर हमको अन्त की भीख मागने के लिये *Food Situation* 2618

दूसरे देशों के पास जाना पडे । ग्राज किसान की हालत का मकाबला किया जाये तो जो 100 रुपये या 125 रुपये तनस्वाह पाने वाला मामली प्रेड । का सरकारी कर्मचारी है यह ग्रच्छे से ग्रच्छे किसान में ज्यादा सहलियनें पाता है, अपने लडकों को अच्छी शिक्षा दे सकता है। अच्छे से अच्छा किसान उसका मकाबला नहीं कर सकता है। मैं छनीसगढ एरिया में आता हं। वहां लोग वेजबान हैं, पोस लंबिग हैं यानि शांतिप्रिय हैं। मैं देखता हं कि कितना भर मर कर कमाते हैं फिर भी ग्रपना पेट नहीं भर पाते है ग्रौर ग्रच्छी चोज बाजार में बेचनी पडती है। ग्राज किसानों का दिल टुटता जा रहा है, वह ज्यादा ग्रन्न पैदा करके मुझोबत में पडना नहीं चाहता है और इसलिये नौकरी चाकरी ज्यादा पसन्द करते हैं। जो किसान थोडी बहत खेती करना चाहता है तो वह कैंग काप्स की तरफ जा रहा है। यह सब क्यों हो रहा है ? इन्डस्टियलाइजेशन के कारण नीकरो चाकरी के लिये सभी लोग इ..र उधर जाते हैं। और हाय पैसा हाय पैमा का राग ग्रलापने हैं। स्कल मास्टरी करने के लिये किसान ग्रपने लडके को गांव के बाहर भेज देता है। वह लडका जो किसान बनता वह शिक्षक बन कर आराम तलवी को कमाई करना चाँ हता है।

मैं एक सुझाव काप इत्ण्योरेग्स के बारे में देना चाहूंगा । काप इत्ण्योरेग्म की स्कीम सरकार को शोघ लागु कर देनी चाहिये ताकि किसानों के द्यन्दर सुरक्षा की भावना जल्द से जल्द जागृत हो । आज ऐसा नहीं हो रहा है । वह हर हमेशा डरता रहता है कि कल उसकी क्या हालत होने वाली है, उनके बच्चों का भविष्य क्या होगा?

माइतर इरिगेशन की स्कोम बहुत इफेबिटव्ह इंग से लागू होती चाहिये । अगर इसके ऊपर पहले से अधिक ध्यान दिया गया होता तो मेरे ख्याल से 50 पर्संट

## [श्री के० सी० वर्षेल]

ग्राधिक लैन्ड में सिचाई हो जाती । सरकार फैलो लैन्ड पडऩी जमीन के वितरण करने में बहत ज्यादा पक्षपात से काम लेगी है और हमने देखा है कि सरकारी कर्मचारो जितने उनके पहिचान के लोग हैं या उनसे जो मिले जले लोग हैं, दलाल टाइप के लोग हें जो खेतो कितानी नहीं करते हैं ऐने लोगों को लैन्ड दे देते हैं। जो जमीत बांडो जारही है वह जो ग्रातनो मेहननी किसान हैं या जो वहां के वाशिदे हैं उनको नहीं दी जा रही है । खास कर में अपने कुछ इनाकों के अनमब में जैने बनतरों, महातर्द, वताना, सरणईपाली है। इस बात को ग्रापके सामने पेश करना चाहता है। समय कम है इतलिये में इस शोइन्ट को टच करके छोड़ देता हं ग्रीर डोटेल में जब खागे कभी मौका लगेगा. तो मैं उनको पेश करूंगा।

में जोनल सिस्टम को देश के लिये घातक समझता हूं, देश हित को दुष्टि से । इसलिये जिन भाइयों ने उनके बारे में कहा है कि जोतल सिस्टम हटना जाहिये मैं उनका समर्थन करता ह । मैं मधास यौर उडीसा की सरकार को ग्राज कांग्रेवलेगन्स देना चाहता हं अभिनन्दन करता हं कि उन्होंने बहादूरी के साथ गैंग जेवेन्य को माफ कर देने का जो कदम उठाया है, तिञ्चय किया है वह प्रशं-सनीय है। यह मोचने की बात है कि आज 3000 ० तक की आमदनी पर इतकमटैक्म माफ होता है और ऐने लोग जो तरह तरह की दजाजी करते फिरते हैं, लटाई करते हैं. मनाफा खोगी करने हैं उनको तो इन इन्कम-टैक्स माफ लकित हमारे दो एकड, चार एकड वाले किसान की भो लगान देता पडता है। नो यह जो लगान देना पडता है रेवेन्य् टैक्स देना पड़ता है उस हा जिस तरह से माज मदास की सरकार या उडीवा को सरकार माफ कर रही है उपका अनुकरण दूसरी राज्य सरकारे भी करें ऐसा मेरा स्झाव है।

में ग्रापके नोटिस में यह भी लाना चाहना हं कि 30,000 ट्रैक्टर्स जो फारेन कन्ट्री से मंगाये गये थे वे ट्वेक्टर ग्राज बेकार पहे हए हैं क्यों कि उनके स्पेयर पार्टम नहीं हैं । किसानों को किराये पर देने के लिये बै मंगाये गये थे । अगर वे ट्वटर काम किये होते तो मालम नहीं कितनी अधिक पैदावर हई होनी लेकिन यह सब नहीं हो पा रहा है। उन 30 हजार ट्रैक्टर्म के लिये क्यों नहीं स्वेयर पार्टस हम यहां बना सकते हैं। जब हमारे पास स्टील के बडे बडे कारखल हैं, जैसे भिलाई, रूश्केला, दुर्गापुर और बहत सी फैक्ट्रीज तमाम जगह बन रही हैं, टाटा वगैरह के कारखाने पहले से हैं ही, तो इन तमाम जगहों में स्पेवर पार्टत क्यों नहीं बनाये जासकते हैं। इपके लिये सरकार वयों नहीं ध्यान देती है। 30 हजार टेश्टसं वेकार पडे रह जाये ग्रीर उससे किसानों का इतना नकसान हो, नो यह बहुत फोचनीय वात है। किसानों के साथ यह कैंगी हम रही 3?

श्वाज जो किसानों के अन्दर फ्रास्ट्रेशन है उसको जल्दी से जल्दी दूर करने की बात आप को सोचनो चाहिये। पहले यह कहावत देश में मशहर थी:

"उत्तम खेनी मध्यम बान

कनिश्ट चाकरो भीवनिदान । " लेकिन ग्राज कहावत जमाने के साथ उन्टी हो गई है ।

"उत्तम नौकरो मध्यम बान

कनिष्ट खेती भीखन्त्रान । "

यह स्थिति आज हमारी हो गई है।

ग्राप देखिये कि हमारा देश खेतिहर प्रधान देश है । यदि हम अन्त की भीखा मांगें तो ऐसे देश पर कौन विश्वास कर सकेगा । एक कहावत है :

वैद्य रोगी तरणजोगी

सूर गीनी घाव रे।

किमिया घर नीख मांगे

Motion re

इनही जानि पतियाव रे।

याज हमारे प्रति जो लोगों का विश्वास घर गया है उसका कारण मूलतः यह है कि कृषि प्रधान देश होते हुये भी हम भू दे मर रहे हैं जिस तरह से बैट रोगी हो तरण योगी हो सूर बोर की वोट में चाव हो ग्री विभिया यदि घर घर भोख मांगता है तो ग्मे व्यक्ति को कोई विश्वास नहीं करता । इपी तरह में याज यह हमारे लिये लज्जा ग्रोर जम की वात है। इस पर हम को फिरसे सोचना चाहिये । विलोबा जी ग्रीर गधी जी जैसे लोगों ने कहा है कि जो सरकार प्रजा को पेट घर भोजन नहीं दे सकती उसको जासन पर बैटने का ग्रव्किर नहीं है ।

प्रस्त में मैं यही कहना चाहता हू कि निचाई, खाद, उत्तम बोज, नये ग्रोजार, तांत्रिक शिक्षा आदि पर ध्यान दिया जाय और तभी पुष्ट ग्रोर संपुष्ट इवक होंगे और देश में खुशहाली बड़ सकेंगी और तभी हम जय किसान कहने के सही मायने में हकदार ही सर्तेंगे । ग्रभो तो सब त्रोकोडाइल टीयर्स ही है । मगभ्म-छ का ग्रांसू बहाना है किसान के साथ अमदर्दी को बार्ने करना ।

SHRI K. P. MALLIKARJUNUDU (Andhra Pradesh): Mr. Vice-Chairman, the food problem as any other economic problem is essentially one of production and distribution. In no other field of economic activity do deficiencies in production and supply create so much havoc as in the field of food. People expect naturally and legitimately that their Government is bound to feed  $th_m$  'all. I should think it is the paramount duty of any Government to see that all the people are fed well.

Mr. Vice-Chairman, with your permission I may quote a verse from the

famous "Raghuvamsa" written by M-ahakavi Kalidasa, one of the greatest poets of the world, if not the greatest. He says:

प्रजानां विनयाद्यनात् रक्षणात् भरणादपि स पिता पितरस्तासां केवल जन्म हेतवः

That means, the king is the real father because he gives protection to people against hunger, against aggression and against indiscipline. No doubt our Government have taken some steps to improve the food situation. In spite of the best efforts the problem remains intractable. I think it is partly due to a sense of complacency, and lack of urgency. It is no doubt true that the food situation has become aggravated on account of the continuous failure of the monsoon. Nevertheless it does not absolve the Government of its responsibility to plan ahead in such a manner that they could anticipate the evil consequences of these natural calamities and provide against them.

Mr. Vice-Chairman, therefore, it seevns to me that topmost priority, not even top priority but topmost priority, should be . given to agricultural production. Of course we can have two views in this matter. One is a longrange view and th<sub>e</sub> other is a short-range view. "While we should not neglect the longrange view of the matter, I should think we should more and more concentrate upon the short-range methods which can only give immediate results.

In this connection I have had opportunities of making certain suggestions on previous occasions. Therefore, I do not want to cover the same ground again but I should like to point out that the one answer to this immediate problem lies in harnessing the results of research of the science of agriculture an^ technology. Our research scholars have stated that the output and profits can be maximised by the efficient use of inputs. Among the inputs, they are of the view that research in the year 1966 revealed that

[Shri K. p. Mallikarjunudu.] a hundred per cent increase can be effected by an effective use of fertilisers. They say that it can be done by broadcasting phosphates on the field and placing the nitrogenous fertiliser at 5 cm. below the surface. In addition to that they say that the use of fertiliser can be economised and made more effective. They propose the application of phosphorous by mixing it with cowdung before application to the fields. They also say that application of fertilizers through the leaves and partly through the soil leads to a saving of 50 per cent in the quantity of fertilisers. Thev suggest another method of economising the use of fertilisers: by spraying the fertiliser on the field, particularly the fertiliser  $By^1$  such -methods, by known as urea. proper and effective use of the agricultural inputs, our experts are of opinion that 10 million tonnes of additional rice can be produced during 1967-68 from the 13 million hectares of land with abundant water-supply. Out of 30 million hectares of irrigated land, we have got 13 million hectares of land which enjoy abundant, water supply. According to our experts and scientists we can produce 10 million tonnes of additional rice from these 13 million hectares of land which enjoy abundant water supply.

It is not a disputed fact that rice is the staple food of our country. It is consumed by the largest number of people in India. Apart from that, rice is grown in a much larger area than the one sown with other cereals. Under these circumstances I would suggest that we should concentrate on the increased production of rice. In this connection, I may be permitted to state that our State - £ Andhra Pradesh can give good results if proper facilities are provided. I may state that there are 3.2 million hectares of good irrigated land in Andhra Pradesh at the present time. I am proud to say that our Andhra farmers are very efficient and hardworking. It is not my own testimony; it is not a self-serving testimony as lawyers call. I am supported in this view by no less

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"Andhra Pradesh is the rice bowl of India. An increase of 70 per cent in yield was secured on some farms last year by the introduction of high-yielding varieties."

That is the testimony of no less a journal than the "London Economist".

Therefore, T say that the Government should provide as many facilitie. possible by supplying fertilisers and high-yielding varities to the *farm* of Andhra Pradesh so that they can considerably increase the production and mitigate our difficulties.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): One minute more;.

SHRI K. P. MALLIKARJUNUDU: I am hurring up. I have written down a lot but in view of the shortness time, I am condensing it.

I am not speaking from any narro parochial point of view, I am speaking from a broad perspective of solving the food problem. Andhra Pradesh in the Kamadhenu, it is a milch cow from which you will get milk in abundance.

SHRI BHUPESH **GUPTA** (West Bengal): Mr. Vice-Chairman. I do not know what to say really to the Central Government on the question of food. One would have expected that at least after the General Elections, they would indicate some drastic change in their policy. But I understand that the policy has not been formulated yet and that the old policy continues. This is what I get from the report which has been submitted to this House. Right at the beginning, I should like to make one thing clear. Now, for the first time, there will be a food conference of the representatives of the State Central Governments to discuss the food and problem in the country. Unlike in 1 past, this conference would be attended by the Chief Ministers of eight- if I am right-non-Congress States,

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eight Congress-run States plus the Union This in itself is a new Ministers here. development and certainly it has serious implications in the context of the matter under discussion, namely, the countryi's food problem. Now, according to the latest figure, these non-Congress States which will be represented at the Conference on the 8th and 9th account for 228 'million people 'out of the 500 million people in our country, a clean majority of the population. Area-wrise also, these States account for a greater part of the cultivable area under the plough than the areas in the States run by the Con-gerss I mention these facts Governments. because agriculture is a State subject. Food, in a way, is a State subject apart from the assistance that the Centre gives and Central responsibility is indeed very great. Agriculture, where the production takes place, is a State subject. Naturally, you cannot expect the old type of approach to the problem or the old type of deliberations at the Conference, certainly not the old type of policy. Previously, the Central Government decided according to the likes of its party or the guidance of its party, the Congress Party, and things went on smoothly in the sense that the Chief Ministers, more or less with certain modifications, fell in line. This is no longer going to happen. Be clear in your mind. The State Governments, especially the non-Congress State Governments, will be agreeable to a food policy in so far as it is acceptable to them. I take that you will also be agreeable to a food policy in so far it is agreeable to the Centre or to the Congress Government at the Centre or to the Governments at the States. Congress What does it mean? It means that a serious effort must be made to break away from the past and evolve an entirely new food policy which accommodates not only the Governments of the Congress-run States but also the Governments of the non-Congress States. There will be clearly fundamental and divergent approaches to the matter and one should find a common measure of agreement. The mere fact that todayi you will be called upon to find a common measure of agreement in order to arrive at what may be called a national food policy underlines the need and urgency for giving up the present policy.

Now, a number of non-Congress Governents and their representatives will he participating in this Conference with an entirely different outlook from the one that you have been having all these years. Mr. S. K. Patil has gone and Mr. Subramaniam has gone. But it does seem that somehow or the other the American food policy in the Indian Parliament does not go as far as this Government is concerned. May I tell Mr. Jagjivan Ram, very frankly? His success as Food Minister today lies in how he accommodates the different points of view, how he adjusts himself to the new reality, how he takes good things from those who are coming to the Conference, people not belonging to the Congress Party, but at the same time also giving them whatever he thinks is his positive lino of approach. This is very, very important. I do hope that some kind of a national food policy will be attempted H the Conference now that a need to make a serious effort to evolve such a policy has arisen on account of the fact that it will not be a one-party affair but there will be many parties represented at the Conference, not only at the non-official level but at the official level also. There will be the Chief Ministers coming from the Swatantra Party; there will be the Chief Minister coming from the Bangala Congress; there will be the Chief Minister coming from the Communist Party (Marxist)-and there will be the Chief Ministers coming from other parties also; they will be coming from the Akali Dal Party and they will be coming from the DMK and the Congress Parties also. Therefore, I think the hon. Minister is aware of the ion that he is going to face at the Conference and he should therefore go there with an open mind, if possible with some constructive propo-

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#### [Shri Bhupesh Gupta.]

sals if he has any. As I said before, the old policy has got to be abandoned. What is that policy? This policy, so far, has remained a policy of dependence on American food. This is the pillar of that policy and at the same time I think, the other aspect of the policy should ibe gone into. Mr. Vice-Chairman, if you ask me, it is very difficult to say what is the other aspect of the policy but perhaps it is going the old way, trying to avoid the Centre's responsibility as far as possible. That is the Centre's line. Now, this has to be given up entirely and a different approach will have to be made.

Now, before I make some criticism, may I deal with some aspects of the situation? This Report, unfortunately, still underestimates the gravity of the food situation. In one place all that the Report itself says is that a serious situation is going to 'be developed; a serious situation on the food front may develop. But there is no indication how that situation is going to foe tackled. Well, I hope some serious effort will foe made at the Conference to tackle it. As I said, the policy is one of dependence on foreign food, begging for foreign food, begging for fertilisers in order to increase production. Quite clearly, we cannot tackle the food problem in the country by dependence on foreign food. This is number one. This has to foe realised. 1 hope the Chief Ministers coming from the non-Congress Governments will strongly' impress upon the Central Government that this policy has got to foe abandoned; they have to fight tooth and nail. I do not say, abandon it the next moment. The new policy should be with the clear objective of making the country-selfsufficient in food production and overcoming this dangerous and nationally derogratory dependence on foreign food.

No conference would be worth looking at unless that line is taken at the conference. Policies should be sought to be evolved with that understanding, with that perspective in view, realisable, immediate perspective. This is very, very important. Therefore, what does it mean? We have to tackle the problem of production. We have to tackle the the problem of distribution. We have to tackle the problem of crisis. These are the major aspects of the problem that one has to came to grips with, and unless we tackle them properly, no new food policy can emerge.

Sir, we have been told about a National Food Budget. I do not know what that National Food Budget is. Till now they have been taking up the line of national starvation or semi-starvation. This line of national semistarvatisn can never be allowed to masquerade a National Food Budget under this Government for the simple reason that other non-Congress Governments will never accept such a kind of manoeuvre on the part of the Central Government or false pretences on the part of the Central Government. The Central Government will be confronted with evolving, what may truly foe called, a National Food Policy to feed our people, to give them nutrition and to make their life a little better in the matter of food, tackling all aspects of the problem.

Now, Mr. Vice-Chairman, what we get from the report is rather disturb ing. The production has gone down by about 16-17 million tonnes com pared to 1964-65. Yet the Presidential Address says that in another three 01 four years the production would go up from 74 'millions to 100 million tonnes. Do we have magicians in the Gov who will produce food out ernment of their hat? There is no indication at all how the production will be in creased to such a level by 25 or 26 million tonnes in three or four years' time, when under the First Plan pro duction stagnated except for one year. Now the production in th earof the Fourth Plan has gone down. This should have been explained to the House properly. Well, nothing has (been explained in the report at all. Therefore, I think that here you must.

bear in mind that mere declarations will not do. If declarations could produce food, then this land would be having plenty of food because even in the First Plan we set the target at 100 million tonnes. But we know where we are today. We are short of the target by 26 million tonnes at the end of the first year of the Fourth Plan. This is one thing. I find with regard to production according to the statement they have issued.

Mr. Vice-Chairman, now let me come to the question of procurement, another important aspect. Procurement is another failure. We set up the Food Corporation in our country with a view to procuring foodgrains and building up stocks. What do we see? What have we done? According to this report, in January-February they have procured 'only 2.6 lakh tonnes of rice and 6.2 lakh tonnes of wheat, altogether 8.8 lakh tonnes. Last year, in 1966, the Food Corporation of India procured only 12.52 lakh tonnes of foodgrains both on Central Government and State Gvernments account. Now this is the position. Yet we were told by Mr. Subramaniam last year that the procurement would be of the order of at least 7 million tonnes

#### [THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) in the Chair]

We wanted an explanation in the report as to why this has not been done. This is on record. Even earlier, what was promised was not done. Even earlier the total food-grains procurement was about 4 million tonnes, I believe. Even that has not been achieved. It seems the procurement programme is going down instead of going up, according to the official figure. Now it is quite clear that unless; we procure the entire marketable surplus, may be 18 million tonnes or so—rice and wheat taken together—we will not be in a position to tackle tha food problem at all. Well, for that w!! need a very wholesome and vigorous operation by the Food Corporation of the country. Also the procurement prices should be so fixed that the peasant gets remunerative prices and we are in a position or fore-stall the operation of the black-marketeers and profiteers so that peasants are interested in the operation of the Food Corporation of India and other agencies which may buy on behalf of the Government.

Mr. Vice-Chairman, the State Government, I hope, will impress upon the Centre that this should be done. In the past this was not done. One reason was that some of the State Governments were non-cooperative. They did not like the Food Corporation of India to buy in their States. The State I come from is a case in point. Wsst Bengal, last time, procured only 52,000 maunds of foodgrains, and that too from rice millers. Nothing was procured, not a grain, by the Food Corporation of India. Not a grain of paddy was purchased either by the Food Corporation or by the State Government from the peasant, with the result that we are in an extremely cirtical situation in West Bengal today.

Mr. Vice-Chairman, the first thing, therefore, to discuss here, apart from the question of production to which I shall come later, is to make procurement a grand success. Here I may inform you that the new West Bengal Government has announced its food policy on the 29th of the last month, and immediately the Minister had gone to the villages, to help procurement in the Bengal villages. All the leading Members of all the Parties are going to the villages in order to help the Ministers and others in order to impress upon the peasant, offering them a little higher price, Rs. 21 to Rs. 23, so that they sell to the Government agencies. At the same time they have asked all those owners of land, having 10 to 12 acres-depending upon the area, whether it is an irrigated land or not-to sell all the surplus stock, over and above their needs for cultivation and personal consumption, to the Government. Now

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the campaign is going on. That is how-it should be done. Machinery should toe set up. Popular co-operation should be- sought and the Government should come to the scene in a big way. You are in a position to do so because a large number of State Governments not onlyi would like to participate in the procurement drive but their Ministers would like to participate in the drive on the basis of a sound economic policy which is in the interest of the peasant.

You will be surprised to hear that this procurement drive during this period failed, had been sabotaged by the Congress leaders who were in control of the State Governments because they would not like to command their patrons, the hoarders and profiteers, who had been finding money for the Congress election fund.

Sir, this Government, in 1964, imported 6.3 million tonnes of foodgrains. In 1965 they imported 7.5 million tonnes of foodgrains, and in 1966 they imported 10.4 million tonnes of food-grains. Now, according to American papers, they have a Plan of importing, if the Americans oblige them, 20 million tonnes of foodgrains. And you know how the Americans are looking at the problem. That is again interesting. Literally they are making fun of us. They are saying that we are not making any self-effort at all. Some ofi tho American newspapers and others are writing like that. I have brought something for you here. This is how they make fun of us. Here I am reading it. Mr. W. R. Poage, Chairman, U.S. House of Representatives Agriculture Committee says:

"She lacks a great deal . . ."— She means 'India'—

"... of the self-help efforts I expect of a person who applies for public charity".

We are looked upon as if we are applying for public charity and ' then we

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are told that we are not making self-effort. He is right in this sense. It is not 'she'—well it is 'she', the Prime Minister is a 'she'. She and her Government are behaving in this manner. Then Senator Allen Ellender, Chairman, Senate Agriculture Committee says:

"Theyi will say Uncle Sam will carry the load. We are being too soft-nosed".

This is how the Americans are reacting to this and this Governmenl become so insensitive in such matters that these insulting utterances do not affect it at all. It goes on begging and begging all the time. Now to-day another development is taking place. From P. L. 480 we have been taken, in addition, to international pressure, namely, the Consortium will now also solve India's food problem. Th Americans have started the mischief. The Americans say: 'We are prepared to give you 3 million tonnes of addi tional foodgrains provided you get a similar quantity of foodgrains fron other countries and now the Consortium comes here. We shall be subjected to collective pressure of the West under American aegis. Therefore we have been made into an international charity boy, going round the world with a hat in our hand, to France, America, Canada, Australia, etc. and ask them: 'Give us a little food' a<nd the Americans have told: 'Unless you go round the world in this manner as an international charity boy, even the American charity on which you count so much will not be forthcoming.' What else could be a devastating gesture to our people, to our selfrespect and to our nation, I should like to know from the Government. Now the Government should seriously consider this. This is not a party issue at all. I know many Members opposite sincerely want the country to become self-sufficient in food. After all we may be Congressmen or Communists. We are all Indians. We want our image of national honour not to be sullied, not

to be tainted by this kind of behaviour on the part of anyone. Therefore that problem is very very important.

Then comes distribution. What has happened to distribution? The report is misleading. The report says this. To-dsy you cannot get away by saying this because there are non-Congress Governments to tell you that what you are telling about the States is fa"se. Previously when we said from the Opposition you could get away by saying that the State does not say so, namely, the State Government does not say so. To-day you are rot in that happy position. Now what do you say? You boast about statutory rationing in your report and claim that 30 million people are under statutory rationing. You claim that 201 million people are under informal rationing but what does Mr. P. C. Ghosii, the West Bengal Food Minister say? I have got this from him. According to the Bengal Government estimates, the informal or modified rationing was almost on the point of collapse and statutory rationing also is gravely endangered in Bengal. The same is the position in the other States wher; rationing of this kind obtains. Why is this not mentioned? You may say perhaps that this report was written tefore the non-Congress Government came into existence. Then you should not have submitted this kind of report to us which you know, would not fee accepted even as an objective narration (if facts by the State Governments. The Bihar Government does not say what you say in your report. The Madras Government does not say what you say in your report. The Kerala Government takes a • different view of the situation in that State than what, you say in this report. The Bengal Government has a different version today and if that is the position, do not try to behave in the old way. Do realise, Mr. Food Minister that you are the Food Minister of a country where the majority of the States, at least half of the States, are to-day not under your control at the '

level. Therefore when you prepare a report of this kind, consult the State Governments, find the facts from them and then compile them in a proper way and present it to the Parliament and do not try to treat us as if the whole thing is an one-party affair to-day whether at the State level or at the Central level. You must understand that. Therefore we are facing a situation when far from extending the rationing to all towns with a population of a lakh and more, which was the promise of the Government the rationing already in existence is collapsing, breaking down, is facing supp'y difficulties. This is the position to-day. Take the case of West Petigal. I -rt year you supplied well over 16 lakh tonnes of foodgrains in this period whereas during December, January and February you supplied only 2.60.000 tonnes of grains to Bengal. Now it 'is quite clear that Bengal cannot maintain the rationing unless proper supplies are maintained by the Centre. I must point 'out to you that... (Interruptions). What are you saying? Get up and say.

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THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): When you finish, he will explain the whole position.

SHRI BHUPESH GUPTA: It is better to have movement of tongue rather than of the hand. Therefore West Bengal needs at least 15 lakhs tonnes of foodgrains here and now for the remaining part of the year in order to maintain its commitments including the rationing commitments. Rationing is certainly operative in the State but this was done as a result of certain commitments clear'v given by the Centre to the State. In fact it was maintained largely on the basis of supplies from the Centre. If you look into the debate of the past you will find it. To-day we find the Government is playing a kind of a hide and seek game over this matter. It should not be so. The Government should filial this commitment. Lev it

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[Shri Bhupesh Gupta ] not be said that when the non-Congress Governments came into power in the different States, the Central Government took a tardy attitude with regard to them and pleaded all kinds of inability in this matter. I hope it will not be said. This is also important bul I do agree that this matter needs lo be discussed. With regard to rici, they say that rice is in short supply. Everybody knows that difficulty is there with regard to rice although production can certainly be increased. I had talks with the Chief Minister of Orissa in a private capacity and earlier I had also talks with the Chief Minister of Bengal. In fact one day I met Mr. Ajoy Mukerjee in his Chamber in the Assembly House where the Orissa Chief Minister was also present. We know each other. Therefore we discussed this subject informally and I had the impression that if the Central Government would make available certain quantities of wheat to Orissa, Orissa would be in a position to, at least would try seriously to make the same quantity of rice available to Bengal. That is how things should be tackled. I am not going into the more de'icate question of zonal system, etc. All I say is, today since you are getting all the Chief Minister here, see to what extent you can mobilise mutual help between them. That is very very important. Mr. Annadurai can help some. Mr. Brahmananda Reddy can help others. Madhya Pradesh can help some. Simi'arly other States can help others. To-day it Is essential to develop this kind of cooperative spirit, more especially when different types of State Governments have come into existence.

As far as production is concerned, that is the crucial thing. I do not know, Mr. Vice-Chairman, how you feel about it. You have been connected with feudalism, I am told, in old days. But those days are gone, as you know very well.

THE VICE-CHAIRMAN (SHRI AKBAR AI I KHAN): Mr. Gupta, you know I am in the Chair. I cannot say many things from here.

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SHRI BHUPESH GUPTA: I hear, Sir, that a gent'eman living in a stone house in Hyderabad and bearing the name of Mr. Akbar Ali Khan had been connected with feudalism. He is a very knowledgeable man. He knows feudalism.

Now, therefore, that way, you cannot do so; you cannot increase food production that way. But it is possible to increase food production within our country by avoiding excessive investments in fertilizers and other things; not that they are not necessary; they should be brought in to the extent desirable keeping in view the question of our independence and our national interests. But at the same time what is most important today in a country like ours is to mobilise the labour power, the idle labour power, and harness the idle labour power to production, by mobilising again the cultivable waste land. Forty-seven million acres of cultivable waste land are there. Suppose you uti'ise a part of it, a good part of it, to increase production and mobilise the idle labour in the rural areas then, immediately, you can bring about a considerable change in the productive sphere in agriculture, resulting in good yields of foodgrains, not only in quantity, but also per acre. This is the opinion of many economists in the country, and that shou'd be done. Now regarding agriculture, in the draft of the Fourth Five-Year Plan I have found it said that land is to the tiller. Now this has become a cliche for the Congress Party. Bal land to the tiller is the real problem. It is the Mfe and death question today. If we do not get the land to the tiller. there shall be the noose around our neck, the American noose. Therefore I think that in many respects you have to take steps to reorganise our agriculture, by giving the land to the tiller of the soil, by recognising" the rights of the cultivators and

arrangement.

giving them the proper price, and also making credit and other facilities available to them. Even according to the latest report of the Planning Commission and other papers we find that 85 per cent of our rural credit is still dependent on the source of money-lending classes, whereas the co-operative sources only cover 20 per cent or so, and even there much of the moneys that flows to the co-operative channel does not reach the really cultivating peasant but goes into the pockets of some very rich people in the villages. Therefore, reorganisation of our co-operative institutions is also very very important apart from, of course, the extension of these institutions by adequate assistance from the Centre, from the Reserve Bank and others. Co-operative laws have got to be changed and the conditions Under which loans are given must also be modified in order that the peasants, the actual tillers, do get the advantage which is supposed to be given to them under the cooperative

In this connection I wish also to refer to and other facilities. The irrigation Government should think and the non-Congress Ministries should also think whether it is not advisable today to shift the emphasis from major irrigation to medium and minor irrigation, which we can develop on the basis of our own national resources. There are countries in the world today, which have hrought about considerable improvement in irrigation, not by relying on grandiose plans and depending on foreign assistance, but by depending on their local irrigation channels, minor and medium ones especially, by mobilising the labour in working out certain irrigation projects and so on, and you should also think along this line. But this also will never be successfu<sup>1</sup> unless the peasant realises that now a new change has come about, that a new change in the policy has taken place.

#### [THE DEPUTY CHAIRMAN in the Chair]

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The peasant should realise that now he will be helped to get out of his poverty and hunger, get out of unemployment and, as a result thereof, of sorrow, destitution and all kinds of suffering. If you cannot make it possible immediately, at least create such a climate in the rural area. Then I think we can set in motion a whole number of small irrigation projects depending on the labour incentives and the creative effort of our working people, or village people, in order to bring more land under irrigation. That shouM be the approach.

THE DEPUTY CHAIRMAN: Please finish now.

SHRI BHUPESH GUPTA: I am finishing, Madafm Deputy Chairman. I strongly protest against Mr. Asoka Mehta's treachery In '.his matter. What business he has got in more extensions to the foreign fertilizer concern when they have not fulfilled even the terms generously given earlier? It is st> because these fertilizer concerns want to exploit India.

"\*SHRI AKBAR ALI KHAN (Andhra Pradesh): If it is in the interests of increasing food production, even then it should not be given. Is that what you mean?

SHRI BHUPESH GUPTA: We'l, Mr. Akbar Ali Khan, you are somewhere between a feudal lord and a capitalist. It is not increasing food production. You are selling your independence. The Americans are dictating to you in these matters. Day after day concessions are being given to them. Day after day this treacherous Ministry is making surrender to the Americans. Day after day national honour is being bartered away. Day after day new avenues are being created by this incompetent anti-peasant, anti-national Government so that the Americans can come in and dig into our economy in a manner whereov they will be in a position to dictate [Shri Bhupesh Gupta], terms to us. Madam, you may be interested to hear the details a little. One day I asked a very higherup in Government on the Vietnam policy. I asked that gentleman, an important man in the Government—I shall not say more than what I am saying now —"Why don't you say something over Vietnam?" That gentleman said, "We would like to say something, but don't you see that the Americans will not like, it, and We have to be dependent on American food." This is the pontics; this is the politics of it. (*Interruptions*) Mr. Jagjivan Ram, it seems you are asking me to stop.

SHRI AWADHESHWAR PRASAD SINHA (Bihar): You are talking on Vietnam, not on the food situation, now.

SHRI BHUPESH GUPTA: I know that you won't like it. That is my trouble.

Now Mr. Jagjivan Ram has come to hold this portfolio. Well, we have seen him in various roles except perhaps the Prime Minister....

THE DEPUTY CHAIRMAN: You told me that you are winding up, Mr. Gupta.

SHRI BHUPESH GUPTA: It is winding up: I wind up now. I have seen him in various roles. I have nothing personal against him. I like him. He always laughs-one good thing about it. He always laughs, you see, and that is the good thing about it. Even if Bihar starves-three crore people of Bihar are starving— he would still laugh. Undoubtedly there is no difficulty about that. But I wou'd like to strike one warning since this is the first food debate I am participating in after you have assumed charge of the Ministry. You have stepped into the shoes of Mr. S. K. Patil and Mr. C. Subraman'iam and you knae their fate. As Mr. S. K. Patil wa' ted to be "buffe? stock'

and bluff, well, he fell in Bombay. Mr. Subramaniam came with a 'package deal' to humour the country, and called the package deal his food po'icy. And he has had his package de:; Madras when the Congress was routed including himself. Therefore don't try to go the way of the politician; and apostles of buffer stock and bluff of which Mr. S. K. Patil is the 1; embodiment, nor the way Mr. Subramaniam has gone. After al, Bihar is practically lost to you, you are like the boy in the burning deck, and only the American survives. Therefore we would like to see you lost to the Americans at least for some time. How you can do so-I can tell you- 5s by changing the food po'icy, and you will not carry the country today -food problem is not only a national problem but much of it is a State subject also-unless and until you recognise the reality that things have changed. Your food policy must be a reflection of national agreement, which is to be brought about by your change, by your accommodation at the forth-coming Food Ministers' Conference in which many Food Minister coming from the non-Congress Governments would participate.

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THE DEPUTY CHAIRMAN: That will do.

SHRI BHUPESH GUPTA: Therefore I demand, change the policy in all vital respects, production, distribution and prices. This is all that I can say. I do make good suggestions to the Government and request the Government to implement them. But I have no faith in this Government any more, and since the situation has changed. I do make this proposal for the Conference to consider, and I at least hope that Mr. Jagjivan Ram, having seen what has happened in the past, will try to acclimatise himself to the new changing situation and seek now the suggestions and recommendations and advic^ of those who coming now into th-> scene and evolve, or at least try to evolwe what may be called the modicum of a national food policy.

Thank you.

THE MINISTER OF FOOD AND AGRICULTURE (SHRI JAGJIVAN RAM): Madam, I must express my thanks to the hon. Members of the House who have participated in this debate and contributed in a substantial manner by suggestions, criticisms and proposals for the solution of the grave problem that the country is facing to-day. Food is a matter which is everybody's concern, and I welcome every suggestion and every criticism. There may be sometimes suggestions and~ criticisms coming from persons who have no idea whether rice grows on a plant or on a tree, whether potato grows

SHRI BHUPESH GUPTA: We know potatoes grow over the heads of Congress Ministers.

under ground or over ground or what is the

difference between tomato and potato. I welcome suggestions from them also . . .

SHRI jAGJIVAN RAM: I did not mean to say that Mr. Bhupesh Gupta did not know the difference. But I say I welcome suggestions even from those persons. I welcome suggestions even from those persons who cannot discriminate between a plant of wheat and a plant of barley. I welcome suggestions even from those persons because food is a matter which is the concern of everybody. I welcome suggestions even from those persons who all their lives have spoken only on the briefs presented to them by others. And even in the matter of food, if certain people speak here on the basis of the briefs presented to them by others, I welcome their suggestions and criticisms. Sir, Dr. Gad-gil spoke about food policy and Mr. Bhupesh Gupta has pointed out the changed political conditions in the country. I do not know why he is so much worried and concerned about that. The federal character of our Constitution and country has come into play and I have no doubt that our Constitution had made ample provisions to sustain the full play of the federal character of our country. It is not necessary in a federation that

at the Centre and <sub>a</sub>t the various federating units, a Government of the same party or persuasion should be in power. It envisages that at a certain stage of time, Governments belonging to different parties and persuasions, political ideas and ideologies, will be in power either at the Centre or in the States, and the Constitution has taken care of that. So I say that for the first time in our country, the federal character of our country and Constitution has come into play and we have to recognise that fact...

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SHRI BHUPESH GUPTA: You must have a federal character in the Food Minister.

SHRI JAGJIVAN RAM: Have a little patience. I will take adequate notice of what you have said. I am not going to ignore you. Therefore, you should not grow impatient. The federal character has come into play and, therefore, wherever any food policy has to be evolved-it has been done in the past as well-complete involvement of all the States is very necessary. Mr. Bhupesh Gupta has pointed out very rightly that under our Constitution, agriculture is а State subject and so is food. Having recognised that fact. Mr. Bhupesh Gupta has a wonderful knack of blowing hot and cold in the same breath and even waxing eloquent over it. Having recognised the fact that agriculture is a State subject, having recognised that food is a State sub ject, he tries to throw all the burden of the deficiencies of the States on the Centre. Strange logic, strange argu ment..... (.Interruption). Have а

little patience. I am just trying to analyse what you have said. I am not doing anything more. Then Mr. Gupta likes to give maximum latitude to the State Governments which I also do. I am at one with him. Having recognised the fact that it is a State subject, why does he want to throw the entire burden on the Central Government? That is a strange thing. Any food policy has to be

## 2643 Motion re

## [Shri Jagjivan Ram.]

evolved after involvement of all the State Governments is achieved and, therefore, I have taken care not to announce any new food policy and so long as no new food policy has been announced, it has to be presumed that the existing food policy continues. As I have said, we have invited the State Chief Ministers to a conference on the 8th and 9th of this month. The whole idea is that we will place certain proposals that we have at the conference. We are not proceeding, as Dr. Gadgil said, in a vacuum. We have certain basis to proceed on and we want to discuss that with the Chief Ministers. The problem that is facing us to-day is a difficult one. Everybody says that food should be kept apart from politics. But when Mr. Dahyabhai Patel started speaking, he started not with food but with politics. That is his first preoccupation. To make food a pawn on the political chessboard appears to be their first preoccupation, but I wil' not try to go to that level as he did. I want to keep food above politics and while dealing with the subject, I will try to maintain that. Food has to be treated as a national problem, and the whole nation will have to be invo'ved in that. If we Took at the various aspects of the food problem and the various suggestions that have been made here and analyse them we find the major aspects are production, procurement, distribution and prices. These I will put as the four broad aspects which any food and agriculture policy will have to depend upon. And when we really mean to so've the food problem, we will have to attack this not merely on the food front but on the agricultural front also. We cannot become self-sufficient unless we increase our production and in order to increase our production, we wil! have to take care of land, we will have to take care of the tenants, we will have to take care of irrigation, implements, seeds, fertilizers, pesticides and above all. the orientation in the outlook and

attitude of the rural population. We have to give them education in the modern techniques and technology of agriculture. They are all very necessary things and they will have to proceed as a composite whole. In order to increase our production, a proper land system is necessary and wherever land refom has not been completed, it will have to be completed. I attach the greatest importance to this aspect. The cultivator should feel that he owns and possesses the patch of land that he cultivates and that he is his own master ana unless that feeling is created in trie farmer and in the cultivator, I am afraid we wi'l not be able to do our best in production ...

Food Situation

SHRI NIREN GHOSH (West Bengal): How are you going to bring about that?

SHRI JAGJIVAN RAM: Recognising and realising that agriculture is not a Central subject, howsoever eloquent he waxes, he is not competent to do that here. Why should he forget that aspect? It is a State subject, and fortunately now you have Governments in various States who have claimed to be radical all these years. It is a test for them. Are we going to stand in their way or prevent them from expediting ?and reforms? What is preventing them from proceeding ahead with it?

SHRI NIREN GHOSH: Where is the necessary money? We do not have so much money in the State treasuries that we can pay compensation for the land.

| SHRI JAGJIVAN RAM:         | Please   |
|----------------------------|----------|
| allow me to meet the point | that you |
| have raised. Why do you    | feel an  |
| noyed when I try to do it? |          |

SHRI NIREN GHOSH: I am not at all annoyed. Why should I get annoyed?

SHRI JAGJIVAN RAM: Here Is a good test, I say, for all those who have

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claimed all these years to be radical and

progressive. Let them go ahead with land reform and I can assure them that I am not going to come in their way.

SHRI BHUPESH GUPTA: Very good.

Motion re

SHRI JAGJIVAN RAM: As a matter of fact, I may assure Shri Bhupesn Gupta and others of his persuasion that so far as the question of land reform is concerned, I personally feel that the actual man who moves he-hind the bullocks with the plough in his hands, unless he is restored to bis rightful place as the owner of the land, the country Is not going to solve this problem.

SHRI BHUPESH GUPTA: One good thing you have said.

SHRI JAGJIVAN RAM: I will say many good things. Let my friend have some patience.

SHRI BHUPESH GUPTA: I will be happy.

SHRI JAGJIVAN RAM: Land should belong to the actual tiller of the soil. Let my hon. friends raise that slogan and in this matter they will find me by their side and not behind them.

SHRI BHUPESH GUPTA: I hope Shri Morarji Desai will not call you my fellowtraveller.

SHRI JAGJIVAN RAM: I will not mind if my hon. friend becomes my fellow-traveller.

SHRI NIREN GHOSH; For twenty years you have not done this.

THE DEPUTY CHAIRMAN: Please do not interrupt.

SHRI AKBAR ALI KHAN: The difficulty is both of them, Mr. Bhupesh Gupta and Mr. Ghosh, are competing with each other. Let 347 R.S.--6.

them leave off competition for the time being.

THE DEPUTY CHAIRMAN: I think patience is a virtue and you can have it sometimes.

SHRI BHUPESH GUPTA: Patience is one virtue and humour is another virtue.

THE DEPUTY CHAIRMAN: I expect from you some virtue.

SHRI JAGJIVAN RAM: Next I come to the question of utilisation of land, all arable land in the country. We will have to undertake reclamation work on a large scale. It is not my habit to tell what I am going to do unless I have made myself sure that I am going to succeed. I have an idea of undertaking land reclamation on a very large scale and by an expeditious process. Wherever land is available and can be reclaimed either by mechanised methods or by manual labour, it has to be reclaimed. This has to be done and done very quickly.

Then comes the question of actual agriculture and I personally feel that ours is a country where we will have to try all methods, large-scale farming, small farms, mechanised farms, manual-labour farms and so on. We will have to make a combination of the bullock-cart age and the jet age. Ours is a country where even today we have compressed together generations, the traditional and the modern and we find a wonderful living together or coexistence of both in our country. We require donkeys and we require tractors.

SHRI BHUPESH GUPTA: Only difficulty is donkeys are too many.

SHRI JAGJIVAN RAM: Yes, and they always indicate themselves. I say we will have to utilise both. We will have large farms of the American type and also small holdings of the Japanese pattern. We will have intensive cultivation. We require

[Shri Jagjivan Ram.] tractors, power-tillers and so on. We will require the ploughshare also. So our agriculture being a combination of the traditional and the modern, the traditional will have to be given the touch of the modern so that the traditional and the modern, both these methods may help us to solve this problem.

I attach the greatest importance to irrigation. Fertilizers? Yes. Improved seeds? Yes. But above all, the primary requirement is irrigation and not only large-scale big river valley projects, but all projects, even small ones. I have already issued instructions that even kutcha wells, open wells, tube-wells, irrigation, pumps, whatever method is lift available should be utilised so that the open surface water and also the underground water m3y "be utilised. And this has got to be done on an emergency basis. A sense of urgency is not noticeable in the country in the face of the grave crisis that we are facing today. I welcome Dr. Gadgil's suggestion that we will have to rouse the public We have to involve the entire conscience nation. When today we are faced with a grave crisis the whole nation will have to feel this is a period of urgency and everything has to be done on an urgent basis, on an emergent basis. We require fertilizers, improved implements and tractors and power-tillers. We require even improved ploughshares and we will have to undertake schemes for getting improved ploughshares. Some proposals for such manufactures are there and some beginning has already been made. I have already made a beginning in the matter of manufacturing improved implements. I am not talking only of tractors and power-tillers but also of improved implements. And we have entrusted this work to some of the cooperative' societies. A beginning has already been made. But we have to expedite this so that we may provide every farmer with improved implements and so that with the

given labour he may get better results.

As for irrigation, I do not propose to go into details now and I do not want to give the figures of the funds that are provided and so on, becai all that information is already available to hon. Members. In the time at my disposal I would like to broadly indicate the lines on which I wan to proceed in order to meet the situation and also to provide longterm solutions to the problems that have. A self-respecting India will not like to be dependent on other nations for feeding the nation. Ev self-respecting Indian should try and contribute his mite for increasing the production in the country so that at the earliest opportunity we can say that we do not require any assistance from any nation so far as foodgrains are concerned.

We will have to provide improved seeds and hybrid varieties of maize and bajra and high-yielding paddy ana wheat. They are giving wonderful results and we will have to extend the areas under them. At least in oui irrigated areas these improved seeds, auick-vielding varieties. these these high-yielding varieties should be grown so that as my hon. friend Shri Dahyabhai Patel said, like Israel and Taiwan we can also increase the per acre yield of our crops. There is ample scope for that.

So far as fertilizer is concerned, without going into the question of ideologies with which Mr. Gupta jj obsessed and oppressed .

SHRI BHUPESH GUPTA: Oppressed also?

SHRI JAGJIVAN RAM: Let me use some words. I say that today we require chemical fertilizers. But at the same time I would appeal to the nation to remember that we should not neglect our old traditional things like farm manure, compost and green-manure. We do require everything. We require all these things and a campaign will have to be carried on that till we become self-sufficient in the matter of fertilizers we will have-to utilise every method which will add to the fertility and productivity of our land. Apart from that, the taste and the flavour that the grain gets from organic fertilizers can never be had from chemical fertilizers. So even when we become self-sufficient in the matter of chemical fertilizers, in some selected areas we will have to depend upon organic fertilizers. I want to make that clear and I want to proceed on that basis.

Knowing the poverty and the helplessness of our peasantry, it should be the effort of any Government to make credit available to them at cheaper rates and by easier methods. I will not hesitate to say that the various benefits and facilities that have been provided for the cultivators have not succeeded in percolating to the small farmers. It shall be my endeavour, of course with the cooperation of hon. Members, and of those engaged in agriculture, to see that the various facilities that have already been provided to the cultivators and the farmers are made available even to the class of cultivators to whom outside credit is a very difficult thing. And co-operatives should be encouraged, genuine co-operatives. A decision has been taken that we will provide by a variety of methods through agricultural banks and finance corporations credit at reasonable rates to the farmers for implements, for irrigation, for improved seeds and for fertilizers.

# SHRI SHANTILAL KOTHARI (Rajasthan): And also in time.

SHRI JAGJIVAN RAM: Of course; if it is not in time it loses its value. So far as irritative and dilatory processes are concerned I will have to take up, again as my hon. friend, Mr. Bhupesh Gupta, knows, with the State Governments and I will take this matter up with the Chief Ministers and the Agricultural Ministers, with the cooperatives 'and with the Reserve Bank to see how we can augment the credit available for this purpose. I hape we can simplify the processes and procedures through 2650

which the farmer has to pass before he gets the credit. An element of vexatious procedure is there. We have also to change our conception of creditworthiness. To some extent it has been done but it requires to be strengthened further so that the cultivator, even if he does not possess land, if he cultivates somebody else's land, still gets some credit on the basis of his labour, on the basis of his hut or crop. We will have to change the whole conception of creditworthiness if we want to encourage agriculture in the rural areas. No doubt our rural areas have been neglected to a great extent during the British period but after independence we have turned towards the rural areas and anybody who says that nothing has been done in the rural areas, I will submit with great humility, has no knowledge of the rural areas at all. A wonderful revolution is going in the countryside, silent and imperceptible, but of far-reaching consequences.

Food Situation

SHRI BHUPESH GUPTA: Revolution imperceptible?

SHRI JAGJIVAN RAM: Yes; you do not possess the perception to notice that revolution.

SHRI BHUPESH GUPTA: A revolution has to be perceptible.

SHRI NIREN GHOSH: It is revolution in the reverse gear.

SHRI JAGJIVAN RAM: Yes; that depends upon the perception a person possesses. A silent revolution is going on today in our coluntry.

SHRI NIREN GHOSH: We have not got a third eye of . . .

SHRI AKBAR ALI KHAN: But they believe in a bloody revolution, that is the whole trouble.

SHRI JAGJIVAN RAM: I do not want to use the word 'bloody' for any person.

SHRI BHUPESH GUPTA: Not even for the Congress Government.

SHRI JAGJIVAN RAM: Why do you want me to reciprocate you? SHRI BHUPESH GUPTA: I say 1 agree that the word 'bloody' should not be used for any person including the Congress Government.

SHRI JAGJIVAN RAM: And as I have said we will have to tackle simultaneously various aspects. The bullocks will have to be taken care of because for many years to come in spite of tractors and ipower tillers we cannot dispense with our cattle wealth. And the bullocks and the cattle wealth will have to be taken care of for our agriculture and for our milk supply. Therefore the breed will have to be improved. We will have to provide pedigree bulls ind stud bulls in the countryside so that the breed imporves and milk supply increases. The fodder problem is linked with the problem of food and we will have to undertake a solution of the fodder problem on a large scale.

When we think of land reclamation naturally all these processes of conservation and others will follow. I do not propose to go in.o those minor details but all the same they are very imprtant in themselves. Now longterm plans have been evolved but I want to say something about the immediate problem that we are faced with. Some friend said that we are producing 76 million tonnes out of which 66 million tonnes will be available for consumption and by a simple rule of arithmetic he said that there was no further necessity for food imports. I agree but will the simple rule of three apply in \*his case? Naturally the cultivator who is producing before making his produce available to the market will not depend upon the 12 or 13 oz that the simple rule of three will provide. Naturally he will consume more; it is quite obvious that in the surplus area the surplus producer consumes *more* than those in the rationed areas or in the modified rationed areas. Therefore we cannot presume that all this stock will be available for distribution throughout the country on

an equitable and equal basis and hence the necessity of requirements having to be met by food to ae obtained from some source or < Well, I am not less allergic to being imported from other coui than my friend, Mr. Bhupesh Gupta, but I want to be a bit realistic; Hi it is the only difference. Bengal must have some rice; so should Kerala. If there is a shortage of rice in the country, if rice canno\* be pied ...

SHRI BANKA BEHARY DAS (Orissa): Not Bihar and U.P.; 0 y Kerala and Bengal you have sp about, because the Communist there?

SHRI JAGJIVAN RAM: I v have given the example of K (and Bengali even if non-Con Governments were not there also. The complexion of the Govern does not change the requirement *cl* the people and I do not think the Communists will say that they will take only Communist rice. Stand technology with all its achievement has not succeeded as yet in producing Communist and non-Commu-nist rice and I do not think it will ever be possible to do that. So the complexion of the Government does not make any change in the requirements of the foodstuffs for the people of any particular State and that -s why I said that food should not be made 'a pawn on the I have given the political ;chess board. examp these two States because they 1 e major rice-consuming States Kerala with the pattern of consumption that they have, it will take some time before they can chanr pattern of their consumption. I quite accept that position. But rice being in short supply in the country it is just conceivable that we may by joint agreement I do not say that I am going to force anything upon ony-one; how is it possible? It can only be done by mutual consent—be able to tackle this problem. It may be that we may have to persuade them

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that instead of so much of rice can it not be managed by having a less quantity of rice and more of wheat but that is a matter for mutual ar rangement by mutual discussion and mutual consultation. So long as we have this difficulty the solution ap pears to me to be very obvious and is, during the period between that the harvesting of the rabi crop and sowing of the kharif crop, in this period of two to three months we can have an intensive campaign In the country that wherever any source of irrigation is available, not one inch of land should left fallow. Some be short-term crop should he raised There are several short-term crops in the country which take 60 to 70 days and in some cases even 45 days and if in this pereod we can produce a hundred thousand few maunds of foodgrains, coarse or any other vari ety, that will ease the difficult situa tion with which we are faced. And I will appeal to the House, to the political leaders, social workers. youths and students of the country to take up a campaign for short-term crops during this period. That is the only answer which will reduce our dependence-I am not purposely using word 'eliminate'-upon foreign the countries for food. That has to be done and it cannot be done only through governmental agencies. Therefore, I appeal to the entire country, let the whole nation be involved in this. During the coming months, particularly May and June, we have to grow, wherever water is available, short-term food crops before the sowing of the normal kharif crop. We have plans for summer paddy, but in addition to that, where water is not adequate for paddy. other varieties like ragi, maize, chana, etc., which do not require so much water, can be grown and that will add to the availability of foodgrains in the country.

Now, involved in this matter of production are two very important questions. One is the question of price and the other is the question of crop insurance. So far as the question of

crop insurance is concerned, a decision has been taken. A bill has been drafted and we are going to undertake the crop insurance scheme. As far as j>rice is concerned, I have always felt that, as in the case of other commodities, in the case of agricultural commodities also, in fixing their price, their cost of production should be taken into consideration. The cultivator will have to be paid a reasonable return certainly. The prices of agricultural commodities, especially foodgrains, concern millions and millions of people in the country. Therefore, while fixing agricultural prices, another aspect also will have to be kept in view, viz., the incidence of the cost to the consumer. There will have to be a mean between the two, *i.e.*, a reasonable return to the producer and a reasonable cost to the consumer. It will be my effort to have an agricultural price policy which will be conditioned by these two important factors. A study of the cost pattern of important agricultural commodities will have to be undertaken. A small beginning has been made, but I want to accelerate the pace of study of the cost structure of Important agricultural commodities. Once that is done. I think we will be able to evolve a rational system for fixing the prices of important agricultural commodities, Including foodgrains. We will have, at the same time, to strike a mean between foodgrains and other cash crops. Though we are deficit in foodgrains, we cannot divert all the land available from cash crops to foodgrains, because we have to sustain some of our very important industries which are based on agricultural produce. Therefore, there also we will have to strike a mean between the areas that will be required for foodgrains and various cash crops on which some of our important industries are based. Those industries are so important that we we can hardly afford to dispense with them. Therefore, we will have to take care of cash crops as well.

In the matter of pricing, we will have to decide well in advance of the

[Shri Jagjivan Ram.] sowing season and we will have to assure the cultivator that this is the price which he is going to get. I would mention another thing ^lso. We will have to fix not only the ceiling prices but in important cases we will have to fix the floor prices also. For whatever cause it may be, if the cultivator is likely to be adversely affected by the ^prices falling down unreasonably, the Government should come into the picture and give him price-support. That should apply to all important commodities, whether it is cotton or whether it is wheat. Perhaps Mr. Dahyabhai was not properly informed when he talked of cotton, because in respect of cotton there is a floor price as well.

Motion re

SHRI BHUPESH GUPTA: Would you say something about the procurement price of wheat and rice?

SHRI JAGJIVAN RAM: I am coming to that. I have not come to the procurement aspect yet. Now, the question of procurement is next only to production. We cannot presume that all the States are going to become self-sufficient in the matter of food requirements. That will not be realistic. With the pattern of agriculture that we have, with the type of soil that we have in various parts of the country, some are suitable for cash crops and others are suitable for food crops, but the country will have to be taken as a whole. And, therefore, I say that at every stage, on every important matter, the whole nation will have to be involved. We will have to arouse public consciousness to the fact that if there are certain surplus States, it does not mean that the residents of those States will be very well fed while the residents of other States will be starving. We will have to create that public consciousness and I agree with Dr. Gadgil that for that a public campaign will be necessary I appeal to the intelligentsia of the country that it is their duty. Let them arouse public consciousness. If the country is producing a given quantity of foodgrair.3, it should be our effort to see that it

distributed equitably throughout the is country, but that cannot be done only by governmental mechanism. We have tried various methods arid there is no doubt that it has found very difficult to assess thi duction in any given State. Always there is dispute about the statistics. We will have to think of de some independent authority which will give a forecast of the prodi figures of the State and which be acceptable both to the Centn the State. I am going to undertime the job of setting up some ageiuy which will go into the question of the statistics of production in va States. Having got the forecast, ther we will have the conscience of the trading community so aroused that there will be no necessity of any procurement by anv governmental agency, i am not prepared to that or venture that yet. I am frank to the House. Therefore will have to resort to some s> of procurement. I am sure Bhupesh Gupta will appreciate it very much. So far as the medio of procurement is concerned, I wound leave it to the State Government concerned. Whether it is by a levy directly on the cultivator or whether it is from the miller or whether it s a combination of both, whatever be the method the State Govern thinks that it will best suit the conditions of that State and is likely to succeed there, I will not come in the way. I would leave it entirely 1 State But I want to make it Government. clear that I would like curement to be done both in surplus and deficit States. Even I deficit pockets, there are surplus ducers. Any cultivator knows thst even in deficit areas there are surplus cultivators.

SHRI BHUPESH GUPTA: question I want to ask him in this connection.

SHRI JAGJIVAN RAM: I so reasons why procurement should not be made from surplus cultivators.

Now, so far as the mechanism of procurement is concerned, I welcome this venture that is going to be undertaken in Bengal. Without any governmental agency, by arousing the conscience of the people and the cultivators if the leaders of public opinion can induce them to sell their surplus stock at reasonable prices, it will be a very good thing.

SHRI BHUPESH GUPTA; You know about the prices. You know from the note I have given you what the Bengal Government has told you, that prices should be raised, and that is not possible unless you financially accommodate them. It is very very essential.

SHRI JAGJIVAN RAM: I have that we should give a reasonable price to the cultivators, and that should be determined. If we feel that at that price it will be beyond the reach of the average consumer, the qustion of subsidising that will have to  $b_e$  considered. There are various mechanisms.

SHRI BHUPESH GUPTA: The Bengal Government has said that the consumer price will not rise.

SHRI JAGJIVAN RAM: It will have to subsidise. Wherefrom that amount of subsidy will come is another matter. As I have said, so far as the consumer is concerned, he will have to be taken care of so that the prices, after paying to the cultivator, do not become quite beyond the reach of the average consumer. That will have to be taken care of. So the procurement question I leave entirely to the State Government. I leave it to them to devise suitable methods.

AN HON. MEMBER: It cannot be subsidised throughout.

SHRI JAGJIVAN RAM: That will be for the State Government to consider. In that case, naturally they will have to make them pay a certain price which will give a reasonable return to the cultivator and then they will have to find a solution

Having procured it, either by procurement internally or for the period we are in difficulty, by import, the question of distribution arises. There are various systems: statutory rationing, modified rationing, fair price shops, etc. We will have to see that during the process of procurement and distribution losses and wastages are avoided as far as possible and they are reduced to the minimum. That has to be done, whether they are wastages and losses in the pipeline or in storage places or in the fair price shops or in the ration shops by means which are not very desirable means. A11 these things will have to be tightened up and loopholes will have to be plugged. I do not mean to say that there are no wastages in storage. I will not claim that there is no leakage from the pipelines or even from the shops. But they will have to be plugged. I will not claim that we can totally eliminate that Procurement has to be handled by - man, and man continues as he is, hence a certain element of wastage will be there. But it should be the effort of those who are in charge also by association of public mento see that these wastages and leakages and losses are reduced to the minimum.

Then there are wastages and losses and deteriorations even before they come to the storage. With the process of harvesting and the process of threshing as we have, any cultivator knows that there  $ar_e$  losses, and various methods will have to be devised by which we can eliminate or reduce'the losses at the time of harvesting, threshing, storage with the cultivator and storage with the traders.

The Food Corporation is just a begining of the food trade coming to I the public sector. Somebody has

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LShri Jagjivan Ram.] claimed that the amount of procurement by the Corporation has not been as much as in the previous case.

SHRI BHUPESH GUPTA: Very much below.

SHRI JAGJIVAN RAM: Perhaps I would like to inform the House that the Food Corporation function, if a State Government gives the authority as the agent of the State Government and under the authority and power delegated to them by the State Government they procure on behalf of the State Government for the State Government, and the stock procured is at the disposal of the State Government. It can be placed at the disposal of the Central Government only when the State Government so indicates. The Food Corporation is not supreme in the matter, and in case the procurement by the Food Corporation is less, it means that the authority given to it was not a adequate for full play of their capacity. But the Food Corporation is a good beginning, and it has been a very encouraging beginning. They have not only procured, they have also made purchases in the open market in competition with others, and from the little that I have tried to see the functioning of the Corporation I can reasonably assure the House that the beginning is quite a good beginning. We are on the way to expanding the public sector in the wholesale procurement of food.

Bihar and U.P. have been very severely affected by drought.

SHRI BHUPESH GUPTA; Why do you not declare them as famine area?

SHRI JAGJIVAN RAM: I do not believe only in slogans. I believe in action, in execution.

SHRI BHUPESH GUPTA: Very good.

SHRI G. MURAHARI: (Uttar Pradesh ): You are unable to execute. That is why you do not believe in that.

SHRI BHUPESH GUPTA: T:> declare them as famine area is not slogan. Certain, responsibility devolves on the Government to handle a particular tyay. You come under certain statutory obligation.

SHRI JAGJIVAN RAM: If Mr. Bhupesh Gupta thinks he has enlightened me on that point. I will give him the satisfaction of thai Bihar and the eastern part of U.P. are passing through difficult conditions.

SHRI BHUPESH GUPTA: Seven crores.

SHRI JAGJIVAN RAM: Crops having failed, both karif and rabi, sub-soil water level having receded, the problems not only of food bu water and fodder have arisen, and i should be the endeavour of all concerned to meet the situation to the best of their ability. We are doing that, We are arranging to send as many rigs as possible for deepening wells, for digging new wells, for having tubewells. But during this short period it may not be possible to dig all the requsite number of wells, so arrangements for transporting water in certain difficult areas will have to be undertaken and plans for this have been made. The problem today in Bihar and eastern U.P. is, in the drought affected areas, to put some purchasing power in the hands of the people there. I attach the greatest importance to that-put some money in their hands and they will find something to eat.

SHRI BHUPESH GUPTA: Find employment for them.

SHRI JAGJIVAN RAM: Therefore I have repeatedly told the Bihar Government, the previous Government and the present Government, to go in on a large scale for hard manual work and light manual work both. Only hard manual work is not going

to meet the situation, because we can not forget the social conditions as they exist today; there are communities in our society who will not go to engage themselves in hard manual work; therefore some light work will have to be provided for them Also we have some communities in Bihar for whom something will have to be provided in their homes so that they can' earn something. I have read in the newspapers about alleged starvation deaths. It has been said that they had no employment and consequently they had no money. Very few complained that there was no foodgrain though there is need of augmenting food supply in those areas. The real difficulty is about putting some purchasing power into the hands of those people and then they will find smething to eat. It may be that if it is available at the fair price shops, the price will be cheaper. If it is not available at the fair price shops, if there is there, some eatable may no food-grain be available, like the banana or it may he potato, it may 'be sweet potato, some edible which will be available. But the real difficulty today is that unless tome purchasing power is put into the hands of the people in that area, their difficulty may not be met. It can be met in two or three ways— cither by giving them hard manual work or by giving them light manual work or by giving-loan on a large scale, to the people in the affected areas depending upo<sub>n</sub> the holding that they possess or as I have indicated earlier, revising the definition of credit-worthiness. And once that is done. I think we can avoid the possibility of starvation deaths. But the problem that has arisen in Bihar and Eastern U.P's colossal problem, they today stand in need of help and assis-rance from the whole nation, not only from the Government but from the social and non-official agencies. I want to pay a tribute to the various social service organisations engaged in rendering relief and succour to the drought-affected people of Bihar and Eastern U.P. They are doing praise-

worthy work but the field for service in those areas is unlimited And I want to take this opportunity to appeal to my countrymen to contribute very liberally for the suffering humanity of the drought-affect areas of UP and Bihar?

Madam, I have taken enough time of the House, As I have said in the beginning, I do not propose to meet every point that has been raised. I just wanted to cover the broad aspects of the food question and the agricultural question. So far as the statistics and allotments of funds are concerned, they are available in the various publications and reports.

Again, I will emphasise-today we are faced with a difficult problem. The droughts have been unprecedented because of two successive years of monsoon failures. We require foodgrains. We have to supply to the deficit areas. And unless the surplus assistance, our areas come to our difficulties will increase. You will have to import food because the people of the deficit will have to be looked after by the areas joint endeavour of the Centre and the States. I will emphasise and repeat- whether they are the Congress Governments or the non-Congress Governments, in a matter like this the situation will be met only by the joint efforts of all concerned; only then we can meet the situation. And therefore, especially about these short-term crops, I will again appeal, that this is the only solution for the present year. Let all of us lead a very intensive campaign about these short-term crops.

Madam, I will again express my thanks to the Members of the House who have said kind words about me. who have given me words of encouragement. When I took over this portfolio, I approached it in a prayerful modified. With all the achievements of science and technology, agriculturists have for many years to come to depend upon the forces of nature. With all its advance, I doubt, Madam, [Shri Jagjiva<sub>n</sub> Ram.] whether science any day will be able to untravel the mystery of nature and control the forces of nature. So, I say that howsoever bold a person may be howsoever able he may be, unless he has the grace of god, he will not be able to solve the problem. I have to approach this problem with a prayer, and I require the help assistance, cooperation and good will of everybody.

Ours is a democratic and a party Government. The appointments of Ministers here are not made through the Public Service Commission. The appointments will naturally have to be on a political basis and I can not claim that I am not a political person. I am here not through the Public Service Commission. I hold a political appointment and I do not want to make a secret of it. Minister is a political entity and his is a political appointment.

SHRI BHUPESH GUPTA: Only he should not be an American . .

SHRI JAGJIVAN RAM: The appointment is a political appointment. (*Interruptions*). He should be a realist and a practical man; he should be a competent combination of a politician and an administrator.

SHRI BHUPESH GUPTA: Minus American influence.

SHRI JAGJIVAN RAM: And he should be a patriot looking to the interest of the country.

 $W_e$  have to look to the requirements of the people and in that, I seek the co-operation of everybody. To whatever party or to whatever political ideology he belongs, I shall make an appeal to him—do not treat food as a party question. Do not want to exploit the misery and hunger of the people for advancing your political purpose. That will be debasing .

SHRI BHUPESH GUPTA: Yo<sub>u</sub> are spoiling your good speech. Do not

say all this. You have said all this before the election. Nobody is interested in exploitation.

SHRI JAGJIVAN RAM: Therefore I say, do not make food a political question, do not try to exploit th« misery and hunge<sub>r</sub> of the people for advancing the political causes of certain parties and individuals. Treat it as a national problem.

Therefore I appeal for help and cooperation from everybody, from every social worker, from every youth of the country, to face thil crisis. Therefore, I have said that I welcome suggestions; I welcome criticisms from informed circles and even from uninformed circles. Whatever will help me in evolving any method which will meet the situation will always be welcome.

Madam, I again express my thankfulness to the Members of the House for making useful suggestions and for saying encouraging words to me.

श्री सुन्दर सिंह भंडारी (राजस्थान): मैं मंत्री महोदय को जो उन्होंने खाद्य स्थिति के बारे में स्पष्टीकरण देने का प्रयत्न किया है उसके लिए बधाई देता हूं। उन्होंने आग्रह शार्ट टर्म काप्स के लिए किया है लेकिन जो आज कठिनाई है वह बीज उपलब्ध करने की है। क्या खाद्य मंत्री महोदय इस बीज की उव-लब्धि के प्रश्न को केन्द्र की जिम्मेदारी के रूप में स्वीकार करने के लिए तैयार हैं या नहीं ?

श्री जगजीवन राम : मैं प्रयत्न करूंगा कि अधिक से अधिक इस मामले के लिए जोर डाल सकुं।

श्री सुन्दर सिंह भडारो : दूसरी चीज--जिसके सम्बन्ध में ग्रभी तक नीति सपष्ट नहीं हुई है । क्या खाद्य मंत्री महोदय अन्न वितरण की समस्या को एक केन्द्रीय विषय बनाने के बारे में खाद्य मंद्रियों के सम्मेलन में अपनी पूरी ताकत लगा कर स्वीकार करवाने का प्रयत्न करेंगे ? SHRI BHUPESH GUPTA: Madam, may I ask. . . .

Motion re

THE DEPUTY CHAIRMAN: Mr. Bhupesh Gupta, you have spoken at length and made all points in the speech delivered by you.

(to Shri Jagfivan Ram)<sub>v</sub> Have you anything to say about Mr. Bhandari's other point?

श्री जगजीवन राम : मैंने तो कहा कि सारी नीति मुख्य मंत्रियों से मिलकर निर्धारित करने का प्रयत्न करूंगा ग्रीर उसमें वितरण का प्रश्न रहेगा ही ग्रीर मुख्य प्रश्न रहेगा-ऐसा मान कर सदस्य महोदय को चलना चाहिए ।

THE DEPUTY CHAIRMAN: Now, I shall put the amendment to vote.

SHRI BANKA BEHARY DAS: That is a non-controversial amendment.

THE DEPUTY CHAIRMAN: Are you withdrawing it or pressing it?

SHRI BANKA BEHARY DAS: I am not withdrawing it.

THE DEPUTY CHAIRMAN: Then I will put it to vote.

The question is:

"That at the end of the motion the following be added, namely.—

'and having considered the same this House is of opinion that the following steps should be taken immediately in consultation with the State Government:

(a) fair price shops should be opened in all the scarcity and famine affected areas to make available foodgrains at a fair price;

(b) the Centre should take responsibility for supplying foodgrains to the deficit States i by pooling all their resources from all quarters;

Food Situation

(c) the States where rationing is obtaining should be assisted so that the States can meet the demand of those areas;

(d) liberal assistance, both financial and otherwise, should be given to worsthit States like Bihar and Uttar Pradesh so that they can carry on all relief operations including the opening up of avenues of employment through relief works and also can feed the children of affected areas;

(e) special attention should be given to the existing agro-based industries to run, to keep up the employment potential during these hard days of scarcity;

(f) to make the country selfsufficient and free it from dependence on other countries for food, the Fourth Plan should be reshaped giving top priority to irrigation, which is the only remedy against the vagaries of monsoon;

(g) greater attention should be given to high-yielding varieties of paddy, wheat and maize consistent with the soil and climatic condition of different regions;

(h) subsidized fertilisers and pesticides should be provided to the agriculturists until the country has turned the corner in the matter of food production;

(i) land reforms including fixing of ceiling and security to the actual tiller, should be immediately implemented everywhere;

(j) land revenue should be" abolished and be replaced by agricultural income-tax on the same principle as in general income-tax, for the purpose of giving incentive to the agriculturists;

(k) crop insurance measures particularly in foodgrains should be undertaker, without further delay;

#### 2667 Calling Attention [RAJYASABHA] to a matter

[The Deputy Chairman.]

(1) food policy regarding food zones, procurement and remunerative price to the agriculturists should be annually announced long before actual harvesting starts, to give the agriculturists a sense of security and confidence.

(m) strong action should be taken against hoarers of food-grains;

(n) the foodgrains trade of the country should be nationalised forthwith to free the consumer and producer from the tentacles of traders;

(o) pricing policy should be so regulated that a balance is struck between the demands of the agriculturists for a higher remunerative price and also the purchasing power of the consumer;

(p) subsidised shops should be opened for suppressed sections of the society and alsa for fixed income grou\ps such as industrial labour and poor Government servants;

(q) a phased programme for slashing down import of food-grains should be prepared and all steps be taken to adhere to it;

(r) the agricultural administrative machinery should be overhauled so that specific responsibility for production is allotted to the officers and their efficiency and promotion be judged on their performance;

(s) agricultural education should be reoriented to make it more purposeful and relevant to the actual field.""

The motion was negatived.

THE DEPUTY CHAIRMAN: We go on to the next item, the Callinu Attention Notice. Mr. Niren Ghosh. of urgent public 2668 importance

#### CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

#### REPORTED ANNOUNCEMENT BY U. K GOVERNMENT TO SET UP MILITARY BASES IN THE .INDIAN OCEAN IN CO-OPERATION WITH THE UNITED STATES

SHRI NIREN GHOSH (West Bengal): Sir, I beg to call the attention of the Minister of External Affairs to the reported announcement by the U.K. Government of its decision to set up military bases in the Indian Ocean in Co-operation with the Government of the U.S.A.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): Sir, this subject was discussed in the Rajya Sabha on November 18 and in the Lok Sabha on November 23, 1965. The Deputy Minister made a statement in the Rajya Sabha while the then Foreign Minister made a statement in the Lok Sabha. We stand by the attitude taken by the Government of India on this question in those statements.

With reference to recent report on this question Government have made further enquiries. According to the British what is being done now is nothing more than what was contemplated before. According to them there is no idea of setting up military bases or stationing of foreign troops on these islands. They claim that the present proposal is no different from their previous proposal and the idea is to give only transit, staging and refuelling facilities to British and American military planes going to the Far East. Thev further claim that this is necessary in view of British commitments to Malaysia, Australia and Hong Kong and American commitments in the Fa<sub>r</sub> East. What the British Government are proposing to do now is to negotiate the purchase of three privately owned islands viz., Farquahar, Desreches and Aldabra in group and the Chagos Sevchelles the Archipalago which belonged to Mauritius for the provision of transit and refuellingcum-communi-cation facilities.